



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Thursday,30th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 1**

**[DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
1	<a href="#">WA/4/2025</a> CAVT. NO.11152/024, FIXED	INDIAN OIL CORPORATION LTD AND 3 ORS <b>Versus</b> KAUSHIK BORA AND ANR	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	N GAUTAM DY.S.G.I. FOR CAVEATOR
<b>HEARING</b>				
2	<a href="#">WP(C)/3590/2018</a> FIXED	ASEB AUDIT AND ACCOUNTS SERVICE ASSOCIATION <b>Versus</b> THE ASSAM POWER DISTRIBUTION CO. LTD. AND 2 ORS.	MR. Y S MANNAN MS. M BHATTACHARYYA MS. N BARUAH	SC, APDCL
3	<a href="#">WP(C)/4429/2021</a> FIXED	MAHBUB ALI AHMED AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, GHC SC, FINANCE
4	<b>WITH</b> <a href="#">WP(C)/4389/2021</a>	GAUTAM KUMAR NATH AND 35 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, FINANCE DEPTT. SC, GHC
5	<a href="#">WA/302/2022</a> FIXED	SHREEMOYE BORDOLOI AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS. E	MR. M K CHOUDHURY MR. M DUTTA MR D MAHANTA MR K M BORA	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
	<b>WITH</b> <a href="#">I.A.(Civil)/2892/2022</a> in WA/302/2022	SHREEMOYE BORDOLOI AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. M K CHOUDHURY MR. M DUTTA	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
6	<a href="#">WA/17/2023</a> CAVT. NO.15512/022, FIXED	THE FOOD CORPORATION OF INDIA AND 5 ORS. <b>Versus</b> MAYUR DUTTA	MR. K N CHOUDHURY MR B K SINGH MR. M SARMA MR D AKRAM	GA, ASSAM MR. U K NAIR MS. N DEY MR. N BORPATRAGOHAİN FOR CAVEATOR
7	<a href="#">PIL/32/2023</a> FIXED	NOC FOUNDATION <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	GA, ASSAM MR T CHAKRABORTY(R-4) MR K TALUKDAR (R-4) MS S SHARMA (R-4) MR A ATREYA (R-4) SC, PCB

	<b>WITH</b> <a href="#">I.A.(Civil)/3723/2023</a> in PIL/32/2023	M/S M M CARBON PRODUCTS PVT LTD <b>Versus</b> NOC FOUNDATION AND 3 ORS.	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA MR A ATREYA SC, FOREST	GA, ASSAM N GAUTAM SC, PCB
8	<a href="#">PIL/45/2023</a> FIXED	PRITOM HAZARIKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. A R BHUYAN MR. JYOTIRMOY ROY MR. A BARKATAKI MR. M A I HUSSAIN MR. S H ZAMAN MR. C CHAKRAVARTY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MR N A MAZARBHUIYA MR B P SARMAH B SAHA MR. JAYANTA ROY	GA, ASSAM MS. R B BORA, GA(R 1 to 4)
9	<a href="#">WA/142/2023</a> FIXED	THE INDIAN INSTITUTE OF TECHNOLOGY <b>Versus</b> DIPANKAR DAS AND 5 ORS. A	MR. R P KAKOTI SR. ADV. MR. S SUTRADHAR	SC, A I C T E MR K K MAHANTA (Sr. Advocate) (r-4) MS. B CHOUDHURY (R-3) MR. A AHMED (r-1) MRS. R DEVI (r-2) MR. K M MAHANTA (r-4) MR. P. CHOUDHURY (R-3) MS. D GOSWAMI (r-1) MS N BEGUM (r-4) MR S GAUTAM (r-4) M R Sharma (r-4) J DAS (r-3) DY.S.G.I. SC, U G C
10	<b>WITH</b> <a href="#">WA/350/2022</a>	SUNIRMAL BHATTACHARJEE <b>Versus</b> THE UNION OF INDIA AND ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	SC, A I C T E MS. B CHOUDHURY (r-3) MR. A AHMED (r-6) MR. S K MEDHI MR. P. CHOUDHURY (r-3) MS. D GOSWAMI (r-6) SC, IITG MS ANKITA SAHARIA (r-6) DY.S.G.I. SC, U G C
	<b>WITH</b> <a href="#">I.A.(Civil)/3227/2022</a> in WA/350/2022	SUNIRMAL BHATTACHARJEE <b>Versus</b> THE UNION OF INDIA AND ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	SC, A I C T E SC, IITG DY.S.G.I. SC, U G C
	<b>WITH</b> <a href="#">I.A.(Civil)/3591/2022</a> in WA/350/2022	DIPANKAR DAS <b>Versus</b> SUNIRMAL BHATTACHARJEE AND 5 ORS.	MR. A AHMED MS. D GOSWAMI MS ANKITA SAHARIA	SC, A I C T E MR K K MAHANTA (Sr. Advocate) MR. S K MEDHI MS N BEGUM SC, IITG SC, U G C

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LEAVE NOTE OF ADVOCATES FOR 30/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
5)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
6)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
7)	MR S C PANDIT	23-01-2025	To	30-01-2025
8)	MR. B K DAS	05-02-2025	To	28-02-2025
9)	MS. P DAS	05-02-2025	To	28-02-2025
10)	MR. R A CHOUDHURY	27-01-2025	To	31-01-2025
11)	MD. I HUSSAIN	27-01-2025	To	03-02-2025
12)	MR A B DEY	27-01-2025	To	04-02-2025
13)	MR S K KEJRIWAL	30-01-2025	To	05-02-2025
14)	MS S KEJRIWAL	30-01-2025	To	05-02-2025
15)	MR R ISLAM	27-01-2025	To	04-02-2025
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17)	MR. R P SINGH	29-01-2025	To	18-02-2025
18)	MR K K MAHANTA (Sr. Advocate)	29-01-2025	To	31-01-2025
19)	MR. K M MAHANTA	29-01-2025	To	31-01-2025
20)	MR. S J SARMAH	28-01-2025	To	30-01-2025
21)	MR. J P SHARMA	30-01-2025	To	05-02-2025
22)	MR. A BHATTACHARYA	30-01-2025	To	30-01-2025



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[AT 10:30 AM ]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/83/2025</a> FIXED	M/S GANGADHAR FISHERY CO OP SOCIETY LTD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, FISHERY
	<b>WITH</b> <a href="#">I.A.(Civil)/126/2025</a> in WP(C)/83/2025	M/S DHUBRI DISABLED MEN JHOGRA DOHAR AND SOULMARI BEEL FISHERY DEVELOPMENT COOPERATIVE SOCIETY LTD <b>Versus</b> M/S GANGADHAR FISHERY COOP SOCIETY LTD AND ORS	MR. B D KONWAR SR. ADV. MS. B SOREN MR H AGARWAL MR J SINGH MR P DOLEY MS S JAIN	SC, AFDC
2	<a href="#">WP(C)/278/2025</a> FIXED	SCAMEWO SCHOOL OF NURSING, GOALPARA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D P CHALIHA MR. U P CHALIHA MD. I AHMED	GA, ASSAM SC, HEALTH
<b>ADMISSION</b>				
3	<a href="#">WP(C)/5973/2024</a> FIXED	M/S MANAS ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J PATOWARY	GA, ASSAM
<b>ORDERS</b>				
4	<a href="#">WP(C)/1596/2018</a> FIXED	JAGOT TOSSA <b>Versus</b> THE MANAGEMENT OF MUTTACK TEA ESTATE AND ANR.	MS. N MODI MR. C SHARMA MR. S DUTTA MR. R A HAZARIKA	MR. D NATH MR. D KALITA
5	<a href="#">Cont.Cas(C)/344/2023</a> FIXED	BISHURAM CHAUHAN <b>Versus</b> CHANDAN SHARMA AND 2 ORS	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH	MR K GOGOI MR B GOGOI SC, PWD
6	<a href="#">Review.Pet./23/2024</a> WITH WP(C)/2883/2021 (D/O), FIXED	JAGEN BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	MS. P DAS, SC, SECONDARY EDU. DEPTT. GOVT. OF ASSAM

**HEARING**

7	<a href="#">WP(C)/1817/2016</a>	DANDI DHAR DEURI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.B CHAKRABORTY MR.T R SARMA MS.P MITRA MS.P HAZARIKA	MR.Y DOLOI(R- 1-3) MS.B BHUYAN SC, TRANSPORT ADDL. AG, ASSAM SC, IWT MS.K DUTTA
<b>WITH</b>				
8	<a href="#">WP(C)/1816/2016</a>	MD. RAMIJUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.B CHAKRABORTY MR.T R SARMA MS.P MITRA MS.P HAZARIKA	MR.Y DOLOI(R- 1-3) SC, TRANSPORT SC, IWT ADDL. AG, ASSAM MS.K DUTTA
9	<a href="#">WP(C)/4166/2016</a>	PRATAP BORA <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR.R THAKURIA MR.L P SHARMA	GA, ASSAM MR. S BORTHAKUR MR. N HASAN MS. S KAKATI MR. A HASAN MR J ROY ASSTT.S.G.I.
10	<a href="#">WP(C)/1051/2017</a>	SOIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MS C M DEKA MR A S TAPADAR MR.J ISLAM MR. D HUSSAIN MR.T MOHAMMAD MS. M BEGUM	MR. S R BORUAH (GA, ASSAM)
<b>WITH</b>				
11	<a href="#">WP(C)/1055/2017</a>	SOIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MS C M DEKA MR A S TAPADAR MR. D HUSSAIN MR.T MOHAMMAD MR.J ISLAM MS. M BEGUM	MR. T C CHUTIA (GA, ASSAM)
12	<a href="#">WP(C)/2274/2017</a> WITH LCR	THE MANAGEMENT OF BATA INDIA LTD <b>Versus</b> HRIDAYANANDA PHUKAN and ANR.	MR.T ROY MS.B SARKAR MR.S DEY MRS I BEGUM	MR.P P DUTTA(R-1) MR.A BHATTACHARYAR-1 MS.M KALITA(R-1) MR.A BORA(R-1)

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LEAVE NOTE OF ADVOCATES FOR 30/01/2025

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21)	MR. J P SHARMA	30-01-2025	To	05-02-2025
22)	MR. A BHATTACHARYA	30-01-2025	To	30-01-2025



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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[ For Thursday,30th January 2025]

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[AT 10:30 AM ]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**  
**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/2041/2024</a> WITH LCR, B/O	ASIA KHATUN @ ASIYA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR A A DEWAN MR F U BARBHUIYA MS S DAS MR M K DAS MS. S BASU	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
<b>ADMISSION</b>				
2	<a href="#">WP(C)/3976/2018</a> FIXED, WITH LCR	MOHIBON NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MD. A MATLIB MR. R DHAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
3	<a href="#">WP(C)/2567/2022</a> FIXED	MD. YAKUB ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A M BORA MR. T DEURI MR. J PATOWARY MR. V A CHOWDHURY MS. A MESEN MS J BEGUM	GA, ASSAM MR I RAFIQUE (R8) MR. M K SHARMA (R8) MS A AFREEN (R8)
4	<a href="#">WP(C)/6555/2024</a> FIXED, WITH LCR	OMAR ALI @ OMAR ALI SHIKDAR <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. B K SEN MR A HUSSAIN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
	<b>WITH</b> <a href="#">I.A.(Civil)/3807/2024</a> in WP(C)/6555/2024	OMAR ALI @ OMAR ALI SHIKDAR <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. B K SEN MR A HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
<b>ORDERS</b>				
5	<a href="#">W.P.(Cri.)/23/2024</a> FIXED	SIEMTHANG HMAR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. D GHOSH MS N DEKA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA MR. COLIN GONSALVES	GA, ASSAM

**WITH**  
[I.A.\(Civil\)/2363/2024](#)  
**in** W.P.(CrI.)/23/2024

SIEMTHANG HMAR AND 2 ORS  
**Versus**  
THE STATE OF ASSAM AND 6 ORS

MS. D GHOSH  
MS. D GHOSH  
MS N DEKA  
MS A HUSSAIN  
MR I CHAKMA  
MR. S. K. CHAKMA  
MR A.K. HAJONG  
MR. D K AGARWALA

GA, ASSAM

6 [I.A.\(Civil\)/84/2025](#)  
FIXED, WITH LCR  
**in** WP(C)/501/2020

NURJUBHAN @ RUBIYA KHATUN  
**Versus**  
THE UNION OF INDIA AND 6 ORS

MR. M U MAHMUD  
MR S ISLAM  
MR S H MAHMUD

SC, NRC  
DY.S.G.I.  
SC, ELECTION  
COMMISSION.  
SC, F.T

**WITH**  
[WP\(C\)/501/2020](#)

NURJUBHAN @ RUBIYA KHATUN  
**Versus**  
THE UNION OF INDIA AND 6 ORS

MR. M U MAHMUD  
MR S ISLAM  
MR S H MAHMUD

SC, NRC  
ASSTT.S.G.I.  
SC, F.T  
SC, ELECTION  
COMMISSION.

**HEARING**

7 [WP\(C\)/8286/2018](#)  
WITH LCR

SAFIQUL ISLAM  
**Versus**  
THE UNION OF INDIA AND 6 ORS.

MR. K LAHKAR

SC, NRC  
ASSTT.S.G.I.  
SC, ECI  
SC, F.T

8 [WP\(C\)/8292/2018](#)  
WITH LCR

HASEN ALI @ HASEM ALI  
**Versus**  
THE UNION OF INDIA AND 6 ORS.

MR I RAFIQUE  
MS. M DEKA

SC, NRC  
ASSTT.S.G.I.  
SC, ELECTION  
COMMISSION.  
SC, F.T

9 [WP\(C\)/8329/2018](#)  
WITH LCR

SULEKHA DAS AND ANR.  
**Versus**  
THE UNION OF INDIA AND 6 ORS.

MR S DUTTA  
MS. N MODI  
MR. S DUTTA

SC, NRC  
MR. D BARUAH  
MS. A VERMA  
MR J PAYENG  
ASSTT.S.G.I.  
SC, F.T  
SC, ECI

10 [WP\(C\)/8433/2018](#)  
WITH LCR

AJIBUR RAHMAN  
**Versus**  
THE UNION OF INDIA AND 5 ORS.

MR. U DAS  
MR. A R TAHBILDAR

SC, NRC  
ASSTT.S.G.I.  
SC, ECI  
SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 30/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,30th January 2025]**

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**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">AB/181/2025</a>	ABU WAHID @ HIRA <b>Versus</b> THE STATE OF ASSAM	MR A HUSSAIN MR ROBIUL HOQUE	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
2	<a href="#">Bail Appln./2895/2024</a> WITH SCANNED COPY OF CASE RECORDS, B/O	UTPOLA BOSE <b>Versus</b> THE STATE OF ASSAM	MR F Z MAZUMDER	PP, ASSAM
<b>BAIL HEARING</b>				
3	<a href="#">AB/2987/2024</a> FIXED	ROBIUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
4	<a href="#">AB/49/2025</a> FIXED	SAHJAHAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR. S I TALUKDAR	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 30/01/2025

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3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
5)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
6)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
7)	MR S C PANDIT	23-01-2025	To	30-01-2025
8)	MR. B K DAS	05-02-2025	To	28-02-2025
9)	MS. P DAS	05-02-2025	To	28-02-2025
10)	MR. R A CHOUDHURY	27-01-2025	To	31-01-2025
11)	MD. I HUSSAIN	27-01-2025	To	03-02-2025
12)	MR A B DEY	27-01-2025	To	04-02-2025
13)	MR S K KEJRIWAL	30-01-2025	To	05-02-2025
14)	MS S KEJRIWAL	30-01-2025	To	05-02-2025

15)	MR R ISLAM	27-01-2025	To	04-02-2025
16)	MR. V K CHOPRA	30-01-2025	To	06-02-2025
17)	MR. R P SINGH	29-01-2025	To	18-02-2025
18)	MR K K MAHANTA (Sr. Advocate)	29-01-2025	To	31-01-2025
19)	MR. K M MAHANTA	29-01-2025	To	31-01-2025
20)	MR. S J SARMAH	28-01-2025	To	30-01-2025
21)	MR. J P SHARMA	30-01-2025	To	05-02-2025
22)	MR. A BHATTACHARYA	30-01-2025	To	30-01-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Thursday,30th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/6538/2024</a> FIXED	BRAJENDRA NATH TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, AG (A AND E) MR. S K MEDHISC, AG (A AND E) SC, SEC. EDU.
2	<a href="#">WP(C)/342/2025</a> FIXED	ABDUL KADIR BOKSHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, SEC. EDU.
	<b>WITH</b>			
3	<a href="#">WP(C)/5067/2024</a>	MAIDUL ISLAM AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M K CHOUDHURY MR. N HOSSAIN MR N SARMA	SC, ELEM. EDU GA, ASSAM
	<b>WITH</b>			
4	<a href="#">WP(C)/5079/2024</a>	ANJU MONOWARA BEGUM AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N HOSSAIN MR N SARMA	SC, ELEM. EDU GA, ASSAM
	<b>WITH</b>			
5	<a href="#">WP(C)/5560/2024</a>	JENIFAR MUSTAFA LASKAR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MS. S B CHOUDHURY	SC, ELEM. EDU GA, ASSAM
	<b>WITH</b>			
6	<a href="#">WP(C)/5616/2024</a>	MANURAM MEDAK <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MS. S B CHOUDHURY MR. S K DAS	SC, ELEM. EDU SR. GA, ASSAM
	<b>WITH</b>			
7	<a href="#">WP(C)/5701/2024</a>	SAHIL AHMED CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I ALAM MR. T SK	GA, ASSAM
	<b>WITH</b>			
8	<a href="#">WP(C)/5867/2024</a>	SYED ABU SAHID MIRA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K A MAZUMDER MR A HAI S A ISLAM	SC, ELEM. EDU GA, ASSAM
	<b>WITH</b>			
9	<a href="#">WP(C)/5948/2024</a>	JUNU GOGOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	GA, ASSAM SC, EDU SC, P H E

10	<b>WITH</b> <a href="#">WP(C)/6149/2024</a>	ZITENDRA CH DAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH MR. A. GAYAN	GA, ASSAM SC, HEALTH
11	<b>WITH</b> <a href="#">WP(C)/6150/2024</a>	SHAHJAHAN ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH MR. A. GAYAN	GA, ASSAM SC, HEALTH
12	<b>WITH</b> <a href="#">WP(C)/6156/2024</a>	PROBHAT BORAH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M R LASKAR MR N SARMA	GA, ASSAM SC, HANDLOOM, TEXTILE AND SERICULTURE
13	<b>WITH</b> <a href="#">WP(C)/6184/2024</a>	SUNJIT DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM SC, HEALTH
14	<b>WITH</b> <a href="#">WP(C)/6198/2024</a>	MOYAZZIN HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K MIRA MR. H A TALUKDAR	GA, ASSAM SC, P H E
15	<b>WITH</b> <a href="#">WP(C)/6206/2024</a>	SWAPNA KALITA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM
16	<b>WITH</b> <a href="#">WP(C)/6222/2024</a>	KAUSTAV MONI BORAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM
17	<b>WITH</b> <a href="#">WP(C)/6244/2024</a>	SHABBIR AHMED AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MRS R BEGUM MS. S B CHOUDHURY	SC, ELEM. EDU GA, ASSAM
18	<b>WITH</b> <a href="#">WP(C)/6266/2024</a>	DIMPAL DAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM
19	<b>WITH</b> <a href="#">WP(C)/6302/2024</a>	APARAJITA SARMAH BEZBARUAH <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM
20	<b>WITH</b> <a href="#">WP(C)/6404/2024</a>	TIKENDRAJIT GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N HOSSAIN MR N SARMA	SC, ELEM. EDU GA, ASSAM
21	<b>WITH</b> <a href="#">WP(C)/6414/2024</a>	ASHARJYA BORO <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	SC, ELEM. EDU GA, ASSAM
22	<b>WITH</b> <a href="#">WP(C)/6420/2024</a>	RIDIP LAHON <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M KALITA MR. N M DAS MR. J HATIMURIA	SC, ELEM. EDU GA, ASSAM
23	<b>WITH</b> <a href="#">WP(C)/6426/2024</a>	MINALI CHALIHA BORUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	GA, ASSAM SC, SEC. EDU.
24	<b>WITH</b> <a href="#">WP(C)/6601/2024</a>	NITYANANDA GIRI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N J KHATANIAR MR. J SINGH MR. K K HANDIQUE	GA, ASSAM SC, PWD

25	<b>WITH</b> <a href="#">WP(C)/6676/2024</a>	UMESH KUMAR CHETRI AND ANR <b>Versus</b> THE STATE OF ASSAM 5 ORS.	MR. R A CHOUDHURY MR. R A MAZUMDER	GA, ASSAM SC, HEALTH
26	<b>WITH</b> <a href="#">WP(C)/7074/2024</a>	SALIM UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA A. H. AHMED	GA, ASSAM SC, IRRIGATION
27	<b>WITH</b> <a href="#">WP(C)/343/2025</a>	PRATAP SINGH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, SEC. EDU.
<b>ADMISSION</b>				
28	<a href="#">WP(C)/1426/2024</a> FIXED	JATIN HAZARIKA @ JATIN KR HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S BORTHAKUR MS. S KAKATI	SC, ELEM. EDU SC, SCERT, ASSAM SC, SCERT, ASSAM GA, ASSAM MR. B CHOUDHURY MR. B CHOUDHURY SC, FINANCE DEPTT.
29	<a href="#">WP(C)/2636/2024</a> FIXED	KHAGENDRA DAS <b>Versus</b> STATE OF ASSAM AND 6 ORS	MR. P S DEKA MR. B K BHAGAWATI MS B LAHKAR MS. D DEKA MS. D DEKA MR B S DEKA	SC, AG (A AND E) GA, ASSAM SC, SEC. EDU. SC, FINANCE
30	<a href="#">WP(C)/2789/2024</a> FIXED	SATYAJIT PAUL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM MS SABINA AHMED	SC, AG SC, EDU
31	<b>WITH</b> <a href="#">WP(C)/5804/2022</a>	DR. SATYAJIT PAUL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, HIGHER EDU SC, AG
32	<b>WITH</b> <a href="#">WP(C)/295/2023</a>	DR. SATYAJIT PAUL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, ELEM. EDU MR. U K BARMAN(R-5) MR H ALI (R-5) MR. M MALAKAR(R-5) MR. R KONWAR(R-5) MR Y KOTHARI(R-5)
33	<a href="#">WP(C)/3430/2024</a> FIXED	MD. ANUWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	MD. A HASSAN(R-4) M AHMED(R-4) MR. W A SHEIKH (R-5) SC, SEC. EDU.
34	<a href="#">WP(C)/4265/2024</a> B/O	AMINA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	GA, ASSAM MR. R ISLAM (R-7) S BEGUM(R-7) SC, SEC. EDU. T TALUKDAR(R-7)
<b>ORDERS</b>				
35	<a href="#">Cont.Cas(C)/491/2019</a> FIXED	ARABINDA KUMAR SARMA AND 23 ORS. <b>Versus</b> MONIMALA PHUKAN BORTHAKUR AND 5 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MS. S NEWAR MS. M K BROWN	MR. D SAIKIA (R-5) MR. K GOGOI (R-4,5) MR. B GOGOI (R-6)
36	<a href="#">WP(C)/6980/2022</a> FIXED	LAKHI NATH CHIENTEY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B K DAS	SC, ELEM. EDU GA, ASSAM
37	<a href="#">Cont.Cas(C)/254/2023</a> B/O	SAMUDRA HALOI AND 2 ORS <b>Versus</b> NARAYAN KOWAR AND ANR	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MR. D SAIKIA (R-1) MR S M T CHISTIE(R-1) MR B KAUSHIK(R-1)

38 [I.A.\(Civil\)/66/2025](#)  
B/O  
in WP(C)/1095/2022  
**WITH**  
[WP\(C\)/1095/2022](#)

BULA SARKAR  
**Versus**  
THE STATE OF ASSAM AND 9 ORS

MR. K M MAHANTA

GA, ASSAM  
SC, BTC

BULA SARKAR  
**Versus**  
THE STATE OF ASSAM AND 9 ORS

MR. S NATH  
MRS R DEKA  
MR. K M MAHANTA  
MS N BEGUM  
MR S GAUTAM  
M R Sharma

MR. M K BORO  
MR. S R BARUAH  
MR D K ROY, SC, AHSEC  
(R-3)  
MR. B DEORI, GA, ASSAM  
(R-9 & 10)  
SC, SEC. EDU.  
SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 30/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
5)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
6)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
7)	MR S C PANDIT	23-01-2025	To	30-01-2025
8)	MR. B K DAS	05-02-2025	To	28-02-2025
9)	MS. P DAS	05-02-2025	To	28-02-2025
10)	MR. R A CHOUDHURY	27-01-2025	To	31-01-2025
11)	MD. I HUSSAIN	27-01-2025	To	03-02-2025
12)	MR A B DEY	27-01-2025	To	04-02-2025
13)	MR S K KEJRIWAL	30-01-2025	To	05-02-2025
14)	MS S KEJRIWAL	30-01-2025	To	05-02-2025
15)	MR R ISLAM	27-01-2025	To	04-02-2025
16)	MR. V K CHOPRA	30-01-2025	To	06-02-2025
17)	MR. R P SINGH	29-01-2025	To	18-02-2025
18)	MR K K MAHANTA (Sr. Advocate)	29-01-2025	To	31-01-2025
19)	MR. K M MAHANTA	29-01-2025	To	31-01-2025
20)	MR. S J SARMAH	28-01-2025	To	30-01-2025
21)	MR. J P SHARMA	30-01-2025	To	05-02-2025
22)	MR. A BHATTACHARYA	30-01-2025	To	30-01-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

### [ For Thursday,30th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM ]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/76/2025</a> FIXED	ASHIMANANDA BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR M A ISLAM MR J I MONDAL MS L DAS	GA, ASSAM
2	<a href="#">WP(C)/338/2025</a> FIXED	FARUK AHMED BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, A.H and V. DEPT.
<b>ADMISSION</b>				
3	<a href="#">WP(C)/5534/2023</a> B/O	SMTI RINA SINGH DUWARAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MR. A B T HAQUE W.H. DEVI MR A HOSSAIN	SC, CO OP GA, ASSAM MR P NAYAK SC, K A A C SC, FINANCE
4	<a href="#">WP(C)/3623/2024</a> FIXED	KALYAN KALITA <b>Versus</b> THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, A S H B
5	<a href="#">WP(C)/3993/2024</a> B/O	BRAJ RAJ SINGH <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	MR. U K GOSWAMI MR. U K GOSWAMI DY.S.G.I.
6	<a href="#">WP(C)/98/2025</a> FIXED	DR. SHAH ALOM MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, HEALTH
<b>ORDERS</b>				
7	<a href="#">WP(C)/4827/2023</a> B/O	RUMIMA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR K BHUYAN MR N ISLAM S ALI MR. M U E BHUYAN	SC, AG MR. P K MUNIR (R-5) MR. A. GAYAN (R-5) SC, HEALTH
<b>HEARING</b>				
8	<a href="#">WP(C)/4061/2023</a> PART-HEARD, FIXED	PARTHA PRATIM SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR M J QUADIR MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM
9	<b>WITH</b> <a href="#">WP(C)/4182/2023</a>	RAJU KUMAR BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR M J QUADIR MR S HUSSAIN MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM

10	<b>WITH</b> <a href="#">WP(C)/4221/2023</a>	MD. NEYAMAT ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR M J QUADIR MR S HUSSAIN MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM
11	<b>WITH</b> <a href="#">WP(C)/4267/2023</a>	MUSTAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR M J QUADIR MR S HUSSAIN MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM
12	<b>WITH</b> <a href="#">WP(C)/4277/2023</a>	SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR M J QUADIR MR S HUSSAIN MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM
13	<b>WITH</b> <a href="#">WP(C)/4761/2023</a>	SHAILENDRA KUMAR DAS <b>Versus</b> THE STATE OF ASSAM 6 ORS	MR. K MIRA MR. H A TALUKDAR	SC, P AND R.D. GA, ASSAM
14	<b>WITH</b> <a href="#">WP(C)/4776/2023</a>	RAKIBUL KHAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN	SC, P AND R.D.
15	<b>WITH</b> <a href="#">WP(C)/6627/2023</a>	MRINAL KANTI SARKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, P AND R.D.
16	<b>WITH</b> <a href="#">WP(C)/106/2024</a>	PRABHAT KUMAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. A BORUA MR D MAHANTA MR T GOGOI	SC, P AND R.D. GA, ASSAM
17	<b>WITH</b> <a href="#">WP(C)/666/2024</a>	SURAJ BORA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	SC, P AND R.D.
18	<a href="#">WP(C)/1890/2017</a> CAVT. NO. 189/2017	JAYANTA BIKASH PURKAYASTHA and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 8 ORS.	MR.J L SARKAR MR.G J SHARMA MR.J NATH	MR.A K DUTTA MR.B PURKAYASTHA MR.B ZAMAN SC, P H E FOR CAVEATOR MR.P N G OSWAMI
19	<a href="#">WP(C)/2002/2017</a>	KAMAKHYA MEDHI <b>Versus</b> CENTRAL BANK OF INDIA and 4 ORS.	MR. M NATH MS.B SARKAR MS.T ROY MR. A BHATTACHARJEE MR.P K DEBROY MR.S DEY MRS I BEGUM	C.G.C. MR.S CHAMARIA(SC,CENTRAL BANK OF INDIA) MR.M PHUKAN(R-5) ASSTT.S.G.I.
20	<a href="#">WP(C)/3723/2017</a>	NOBIN KUMAR CHAKMA <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.S K MEDHI MR.A DAS MR.S R RABHA MR.R BAISHYA	C.G.C. MR.K K PARASAR(R- 1 to 5) ASSTT.S.G.I.
21	<a href="#">WP(C)/5232/2017</a>	BIREN CHANDRA BARUAH <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.G UZIR MR.S M BARUAH MR.M SAIKIA MS.H DAS	SC, CO-OP. GA, ASSAM MR A KALITA(SC, INDUSTRIES AND COMMERCE) MRSA VERMA SC, FINANCE DEPTT. MR.B AHMED
22	<a href="#">WP(C)/7891/2017</a>	JAGAT CH. BAISHYA <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.S K BARKATAKI MS.M DAS MR.D K NATH MS.B SHARMA	GA, ASSAM SC, FINANCE



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LEAVE NOTE OF ADVOCATES FOR 30/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
5)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
6)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
7)	MR S C PANDIT	23-01-2025	To	30-01-2025
8)	MR. B K DAS	05-02-2025	To	28-02-2025
9)	MS. P DAS	05-02-2025	To	28-02-2025
10)	MR. R A CHOUDHURY	27-01-2025	To	31-01-2025
11)	MD. I HUSSAIN	27-01-2025	To	03-02-2025
12)	MR A B DEY	27-01-2025	To	04-02-2025
13)	MR S K KEJRIWAL	30-01-2025	To	05-02-2025
14)	MS S KEJRIWAL	30-01-2025	To	05-02-2025
15)	MR R ISLAM	27-01-2025	To	04-02-2025
16)	MR. V K CHOPRA	30-01-2025	To	06-02-2025
17)	MR. R P SINGH	29-01-2025	To	18-02-2025
18)	MR K K MAHANTA (Sr. Advocate)	29-01-2025	To	31-01-2025
19)	MR. K M MAHANTA	29-01-2025	To	31-01-2025
20)	MR. S J SARMAH	28-01-2025	To	30-01-2025
21)	MR. J P SHARMA	30-01-2025	To	05-02-2025
22)	MR. A BHATTACHARYA	30-01-2025	To	30-01-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

### [ For Thursday,30th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM ]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**HONOURABLE MR. JUSTICE K. SEMA**

**COURT NO: 8**

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 2:45 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">Crl.Rev.P./533/2022</a> FIXED.	MD. SHAH ALOM BHUYAN <b>Versus</b> MUSTT. JOYMAN NESSA @ KHATUN AND ANR.	MR. A K PURKAYASTHA MR. S SHARMA MS M BHARATI	MR. A K HUSSAIN (R1) MR. B HUSSAIN (R1) MR A HAQUE (R1) PP, ASSAM (R2)
<b>ORDERS</b>				
2	<a href="#">I.A.(Crl.)/1239/2024</a> WITH OFFICE NOTE, LCR 5 FILES, P.B.-2, FIXED in Crl.A./18/2022	SOBAHAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B D KONWAR SR. ADV. PP, ASSAM MRS J M KONWAR MR H AGARWAL MR J SINGH MS S JAIN	
	<b>WITH</b> <a href="#">Crl.A./18/2022</a>	SOBAHAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. B D KONWAR SR. ADV. MR. A AHMED MR. I U CHOWDHURY MR H AGARWAL MR J SINGH H BAISHYA H BAISHYA MR A N IQBAL MR P DOLEY MS V V THANYU MS S JAIN	PP, ASSAM
<b>HEARING</b>				
3	<a href="#">Crl.A./266/2016</a> 8 Y 5 M 24 D :WITH LCR 1 BUNDLE AND P.B.-14, FIXED	SRI SAHADEB CHAKMA @ HURRHABA <b>Versus</b> THE C.B.I and ANR	MR.S ISLAM MR.S AHMED MR.A CHOUDHURY MR. P DUTTA MS.M KONCH	MR.P N CHOUDHURY SC, CBI

4	<b>WITH</b> <a href="#">Crl.A./245/2016</a> 8 Y 5 M 29 D :	MD JAMALUDDIN MAJUMDAR @ BUDUL MIAN <b>Versus</b> THE C.B.I. and ANR	MR.J U N M LASKAR MR.A M BARBHUIYA MR.S ISLAM MR.A CHOUDHURY MS.M KONCH MS.F BEGUM MS.M MEDHI MR.P KATAKEY	MR.P N CHOUDHURY SC, CBI
5	<b>WITH</b> <a href="#">CRL.A(J)/50/2017</a> 8 Y 5 M 29 D :	RUPDHAN CHAKMA <b>Versus</b> C. B. I.	MS.N BARUAH MR. A R SHOME MR D NANDI MR. M KALITA MR J MAHANTA AMICUS CURIAE	PP, ASSAM
6	<b>WITH</b> <a href="#">Crl.A./95/2017</a> 8 Y 5 M 29 D :	SRI KHAGENDRA CHAKMA @ KHAGEN <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION and ANR	MSB DEVI MR.M RAHMAN MR S BORGHAIN MR S BORGHAIN MR.G GORLOSA MR.F ABDULLAH MR.M BORGHAIN	MS. P DAS RETAINER COUNSEL(CBI)
7	<a href="#">Crl.A./326/2022</a> 2 Y 4 M 1 D :WITH LCR 4 FILES, P.B.-2, FIXED	BANAMALI SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M BISWAS MR. B HALDAR MS M DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
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**2:00 PM to 4:30 PM**

**[ For Thursday,30th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 8**

**[THIS BENCH WILL SIT AT 3:00 PM OR AFTER RISING  
OF THE SPECIAL DIVISION BENCH WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/2551/2015</a> FIXED	JITU TAPAN DAS, <b>Versus</b> THE STATE OF ASSAM and 7 ORS,	MR. M DUTTA MS.P R MAHANTA MR.S R GOGOI MR H BARUAH MR H BARUAH MR J MAHANTA	GA, ASSAM(R3) MR. M I HUDA (R-8) MS A HUSSAIN (R-8) S AHMED (R-8) SC, SECONDARY EDUCATION
2	<a href="#">WP(C)/7000/2017</a>	DEEPAK LALA <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.A DAS MR.S DUTTA MR.S G BHATTACHARJEE	GA, ASSAM SC, AG SC, P & R D SC, FINANCE
3	<a href="#">WP(C)/7187/2017</a>	SAMIRAN CHAMUAH <b>Versus</b> THE STATE OF ASSAM and ANR	MS.N HAWELIA MS.N GOGOI MS.N MECH MR.M L GOPE MS.N BORDOLOI	SC, FINANCE & TAXATION
4	<a href="#">WP(C)/7687/2017</a>	NIZAMUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.U K DEKA	GA, ASSAM
5	<a href="#">WP(C)/5428/2019</a> FIXED	O. ANJANA DEVI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. B U AHMED MR. M K CHOUDHURY MR K UDDIN MR. A K AZAD MR. A.U. AHMED MS. H SARMA MR. M SARMA	SC, HIGHER EDU GA, ASSAM MR G CHOUDHURY (SC APSC)(R-5) SC, N C HILLS
	<b>WITH</b> <a href="#">I.A.(Civil)/2939/2019</a> <b>in</b> WP(C)/5428/2019	O. ANJANA DEVI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. B U AHMED MR K UDDIN MR. A U AHMED	SC, HIGHER EDU GA, ASSAM SC, APSC SC, N C HILLS
6	<a href="#">WP(C)/8453/2019</a> B/O	PRASANTA SARMA AND 12 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MRS. P RAI MR H K DAS MR. H BEZBARUA MR. U SARMA MS. P K DEVI MR N K SARMA	MS. D SINHA (SC, ELEMENTARY EDUCATION DEPTT.,(R-1,2 & 3) MR. R BORPUJARI (SC, FINANCE DEPTT. (R-4)) MR H K DAS (r-1 to 13) MR N K SARMA (r-1 to 13)

7	<a href="#">WP(C)/4740/2020</a> CAVT. NO.06442/020, FIXED	DR. RUNMONI BORAH PHUKAN <b>Versus</b> THE KRISHNA KANTA HANDIQUI STATE OPEN UNIVERSITY AND 9 ORS	MR S N SARMA SENIOR ADVOCATE MR. R K BORAH MR. R PHUKAN MR. D J DAS MR. K KALITA	SC, HIGHER EDU MR. D GOSWAMI MR. S M BARUAH SC, KKHSOU FOR CAVEATOR
8	<a href="#">WP(C)/717/2023</a> B/O	DR. LALATENDU SAHU <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H K DAS MR. U PATHAK MR N K SARMA	SC, HIGHER EDU GA, ASSAM SC, AG MR. R BORPUJARI, SC, FINANCE
9	<a href="#">WP(C)/1893/2023</a> FIXED	PURABI BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H RAHMAN MS P AGARWAL MR I HASIEB MR. B J DAS	SC, HIGHER EDU MR. R MAZUMDAR (r-3,4) MR H BEZBARUA (r-3,4) MR. R DEKA (r-3,4) SC, EDU
<b>HEARING</b>				
10	<a href="#">WP(C)/5200/2023</a> B/O	DR. JAGADISH HANSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR D K DAS MR B DEURI MR H BETALA MR C KUMAR	MR. K GOGOI MS P AGARWAL (r-5) DY.S.G.I. SC, ASSAM UNIVERSITY SC, U G C
<b>WITH</b>				
11	<a href="#">Cont.Cas(C)/11/2024</a>	DR. JAGADISH HANSA <b>Versus</b> PROF RAJIVE MOHAN PANT AND ANR	MR D K DAS	MR. S C KEYAL(R-1,2) K JAIN (R-1,2)

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LEAVE NOTE OF ADVOCATES FOR 30/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
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### [ For Thursday,30th January 2025]

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[AT 10:30 AM ]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**  
**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 9

[RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS  
WILL SIT AFTER RISING OF THIS BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	<a href="#">Crl.A./70/2018</a> PARTHEARD. WITH LCR 7 FILES. P.B-2.	SHRI BHARAT BORA <b>Versus</b> STATE OF ASSAM	MS. N NAZNEEN MD R ALI MR. A CHAUDHURY MR Z ALAM MR. P K DAS MR N J DAS MR B PUSHILAL MR. N D SARMA MR E U AHMED MS. S SULTANA MR. N MAHAJAN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/125/2019</a> <b>in</b> Crl.A./70/2018	SHRI BHARAT BORA <b>Versus</b> STATE OF ASSAM AND ANR	MR Z ALAM MR E U AHMED MS. S NAZNEEN MR. N D SARMA	PP, ASSAM
2	<a href="#">CRL.A(j)/91/2019</a> <u>7 Y O M 6 D</u> : WITH LCR 5 FILES. P.B-2.	NIPAM PHUKAN @ PETAI <b>Versus</b> THE STATE OF ASSAM	MR. RAKESH SARMA, AMICUS CURIAE	PP, ASSAM
	<b>WITH</b> <a href="#">CRL.A(j)/74/2019</a> <u>7 Y O M 6 D</u> :	PRABIN PHUKAN @ BIRA <b>Versus</b> THE STATE OF ASSAM	MR. A. KALITA (AMICUS CURIAE)	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 30/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
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**[ For Thursday,30th January 2025]**

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**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 9**

[CIVIL BENCH-V

**THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH OF HIS LORDSHIP AND HONOURABLE  
MRS. JUSTICE M. THAKURIA, IF TIME PERMITS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">WP(C)/64/2025</a> FIXED	NOOR MAHAMMAD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S A AHMED MR. F A AHMED A. KHANAM	GA, ASSAM
<b>ADMISSION</b>			
2 <a href="#">WP(C)/6864/2022</a> FIXED	DIGBOI CARBON PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
<b>WITH</b> 3 <a href="#">WP(C)/388/2023</a>	CARBON RESOURCES PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
<b>WITH</b> 4 <a href="#">WP(C)/412/2023</a>	CARBON RESOURCES PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
<b>WITH</b> 5 <a href="#">WP(C)/413/2023</a>	CARBON RESOURCES PVT LTD. <b>Versus</b> STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION



6	<b>WITH</b> <a href="#">WP(C)/414/2023</a>	CARBON RESOURCES PVT LTD. <b>Versus</b> STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
7	<b>WITH</b> <a href="#">WP(C)/415/2023</a>	CARBON RESOURCES PVT LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
8	<b>WITH</b> <a href="#">WP(C)/416/2023</a>	CARBON RESOURCES PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
9	<a href="#">WP(C)/2172/2024</a> FIXED	G.B GATTANI INDUSTRIAL COMPLEX <b>Versus</b> THE UNION OF INDIA AND 10 ORS.	MR. K P MAHESWARI MS. M SHARMA M. KALITA	GA, ASSAM MR H GUPTA DY.S.G.I. SC, PWD
10	<a href="#">WP(C)/6053/2024</a> FIXED	M/S INDRAPRASTH MOTORS AND ANR. <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. M L GOPE MS. N HAWELIA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 30/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
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[AT 10:30 AM ]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
1	<a href="#">WP(C)/2892/2024</a> FIXED	DIPIKA DEVI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR M A ISLAM MR J I MONDAL	MS. B SARMA DY.S.G.I.
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
2	<a href="#">WP(C)/3059/2017</a> FIXED	REMTANGPUI DARNAGAWN <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.N C DAS MR.A DAS MS.B BEGUM MS.M DEVI	GA, ASSAM MS.N SARMA(R-5) MR R DHAR (R-6) MS.J CHOUDHURY(R-5) MR A KHANIKAR,SC N.C HILLS. MR.D CHAKRABARTY(R-5) MR. D BORA, G.A, ASSAM. MS.J TRIPATHI(R-5) SC, NCHAC
3	<a href="#">WP(C)/160/2023</a> FIXED	DANSWRANG BRAHMA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR S KHOUND MR H K NATH	GA, ASSAM SC, BTC
<b>HEARING</b>				
4	<a href="#">WP(C)/1775/2014</a>	SMTI JURI BORTHAKUR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.U K NAIR MR S BORTHAKUR MRA CHANDRAN MR.A CHETRY MR. D GOGOI	GA, ASSAM
5	<a href="#">WP(C)/6221/2016</a>	MD. ASHIMUDDIN KHAN and 35 ORS <b>Versus</b> THE UNION OF INDIA and 11 ORS	MR.K SARMA MR.D DAS MR.R RAHMAN MS.K M SARMA	GA, ASSAM ASSTT.S.G.I. SC, FINANCE
<b>WITH</b>				
6	<a href="#">WP(C)/2457/2016</a>	LANKESWAR DEKA and 235 ORS <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.U K NAIR MR.A CHETRY MSW YHOSHII MR.M P SARMA	GA, ASSAM(R2,4) C.G.C. MR. B SARMA ASSTT.S.G.I.(R1) SC, FINANCE(R3)
7	<a href="#">WP(C)/7260/2017</a>	BAHAR UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.N BARUA MR.I AHMED	GA, ASSAM SC, FINANCE

8	<b>WITH</b> <a href="#">WP(C)/8398/2022</a>	BAHAR UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MR I AHMED	GA, ASSAM SC, AG SC, FINANCE
9	<a href="#">WP(C)/3538/2018</a>	BISWAJIT MAHATO <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. S K SAHARIAH MR D C NATH MR. C SHARMA	MR. R K D CHOUDHURY ASSTT.S.G.I.
10	<a href="#">WP(C)/5024/2018</a>	SANOWAR ALI AND 12 ORS. <b>Versus</b> THE STATE OF ASSAM AND 15 ORS.	MR. A SARMAH MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM MR. S BORTHAKUR (R- 4,5,6,7,8,9,10,12,15,16) MS. S KAKATI (R- 4,5,6,7,8,9,10,12,15,16) SC, REVENUE
11	<a href="#">WP(C)/2090/2020</a>	CONSTABLE (GD) FORCE NO. 861241361 ATUL CHANDRA KALITA <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. S S ROY, LEARNED CGC ASSTT.S.G.I.
12	<a href="#">WP(C)/1506/2021</a>	HITEN PATHAK <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE HEALTH AND FAMILY WELFARE DEPTT AND 2 ORS	MR. U K NAIR MR. M P SARMA	SC, HEALTH
13	<a href="#">Arb.P./14/2024</a>	M/S RKE-SHIMRAY (JV) <b>Versus</b> UNION OF INDIA AND ORS	MR G RAHUL MR. D M NATH MR. D J KAPIL	MRS. R DEVI DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 30/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
5)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
6)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
7)	MR S C PANDIT	23-01-2025	To	30-01-2025
8)	MR. B K DAS	05-02-2025	To	28-02-2025
9)	MS. P DAS	05-02-2025	To	28-02-2025
10)	MR. R A CHOUDHURY	27-01-2025	To	31-01-2025
11)	MD. I HUSSAIN	27-01-2025	To	03-02-2025
12)	MR A B DEY	27-01-2025	To	04-02-2025
13)	MR S K KEJRIWAL	30-01-2025	To	05-02-2025
14)	MS S KEJRIWAL	30-01-2025	To	05-02-2025
15)	MR R ISLAM	27-01-2025	To	04-02-2025
16)	MR. V K CHOPRA	30-01-2025	To	06-02-2025
17)	MR. R P SINGH	29-01-2025	To	18-02-2025
18)	MR K K MAHANTA (Sr. Advocate)	29-01-2025	To	31-01-2025
19)	MR. K M MAHANTA	29-01-2025	To	31-01-2025
20)	MR. S J SARMAH	28-01-2025	To	30-01-2025
21)	MR. J P SHARMA	30-01-2025	To	05-02-2025
22)	MR. A BHATTACHARYA	30-01-2025	To	30-01-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Thursday,30th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 14**

**[CIVIL BENCH-I**

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE  
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>TOP OF THE LIST</b>				
1	<a href="#">WP(C)/1633/2022</a> (HEARING), PART-HEARD, FIXED	JERICHO CHEMICALS LLP <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR K AGARWAL MR S BHARALI MR. M DAS MR. N K NEOG	GA, ASSAM MR. R K BHATRA (r-9) MR. K GOGOI MS P HUJURI (r-9) MS R GANGAWAT (r-9) MR A BHATRA (r-9) SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I. SC, NEDFI
<b>ADMISSION</b>				
2	<a href="#">WP(C)/3870/2016</a> PART-HEARD, FIXED	ON THE DEATH OF MADHURI CHOWDHURY HER LEGAL HEIRS <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.M TALUKDAR MS. R CHOUDHURY MRS. K K CHOUDHURY (p-3) MR. A H M R CHOUDHURY MS. M TALUKDAR MR. A SANDILYA (P-1.1,1.2) MR. R. AHMED	GA, ASSAM MR. R BORPUJARI, SC, REVENUE DEPARTMENT MR.J M A CHOUDHURY(SC,HEALTH) MR.B GOGOI(SC,FINANCE) SC, HEALTH SC, FINANCE DEPTT.
3	<a href="#">WP(C)/3832/2024</a> (AT 10:30 AM), PART-HEARD, FIXED	MAHALAXMI ENTERPRISES <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B GOGOI MS. N PHUKAN	SC, A.H and V. DEPT.
4	<a href="#">Tr.P.(C)/15/2024</a> FIXED	ROSHNI SARAF @ ROSHANI SARAF (KEDIA) <b>Versus</b> HEMANTA SARAF	MR. A R SHOME MR A J GHOSH	MR. V K CHANDAK MRS N. AGARWAL CHANDAK
<b>ORDERS</b>				
5	<a href="#">I.A.(Civil)/2609/2022</a> RSA 149/2007(D/O), WITH LCR, FIXED in Review.Pet./9629/2022	ON THE DEATH OF GOBINDA DAS HIS LEGAL HEIRS DHARESHWARI DAS AND ORS. <b>Versus</b> ON THE DEATH OF SADHIRAM DAS HIS LEGAL HEIRS DIBAKAR DAS AND ORS.	MR. S P ROY JYOTISH DAS	MR. SAILENDRA DEKA MR. D CHOUDHURY

	<b>WITH</b> <a href="#">Review.Pet./9629/2022</a> (Filing Number)	ON THE DEATH OF GOBINDA DAS HIS LEGAL HEIRS DHARESHWARI DAS AND ORS.	MR. S P ROY	
		<b>Versus</b> ON THE DEATH OF SADHIRAM DAS HIS LEGAL HEIRS DIBAKAR DAS AND ORS. A		
6	<a href="#">I.A.(Civil)/3854/2023</a> FIXED in <a href="#">MACApp./15186/2023</a>	NILIMA BEGUM AND ANR.	MR. M M ZAMAN	MR T KALITA (R-1) MR. A KAKATI(R-1)
	<b>WITH</b> <a href="#">MACApp./15186/2023</a> (Filing Number)	<b>Versus</b> UNITED INDIA INSURANCE CO. LTD.		
		NILIMA BEGUM AND ANR.	MR. M M ZAMAN	
		<b>Versus</b> UNITED INDIA INSURANCE CO LTD F		
7	<a href="#">Mat.App./24/2024</a> WITH LCR, FIXED	XXXXXXXX	MR. K R PATGIRI	MR. B HALDAR
		<b>Versus</b> XXXXXXXX	MR. B GOGOI MS CHITRALEKHA DAS MS K BARMAN	MS S. BASAK
8	<a href="#">RSA/101/2024</a> WITH LCR, B/O	PAWAN KUMAR JAJODIA @ PAWAN JAJODIA AND 2 ORS.	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR K J SAIKIA	
		<b>Versus</b> MOHIT TEXTILES AND 2 ORS.		
9	<a href="#">I.A.(Civil)/680/2024</a> B/O in <a href="#">MACApp./12121/2023</a>	M/S. P.K. AND COMPANY	MR. A K GUPTA MR. R S MISHRA MS B SARMA	MR. R GOSWAMI (r-1) MS. M SAIKIA (r-1) MS. P BORTHAKUR (r-1)
	<b>WITH</b> <a href="#">MACApp./12121/2023</a> (Filing Number)	<b>Versus</b> THE AUTHORITY, HDFC ERGO GENERAL INSURANCE CO. LTD AND 2 ORS.		
		M/S P K AND COMPANY	MR. A K GUPTA	
		<b>Versus</b> THE AUTHORITY, HDFC ERGO GENERAL INSURANCE CO. LTD. AND 2 ORS. H		
	<b>WITH</b> <a href="#">I.A.(Civil)/2466/2024</a> (Filing Number)	M/S P K AND COMPANY	MR. A K GUPTA	
		<b>Versus</b> THE AUTHORITY, HDFC ERGO GENERAL INSURANCE CO. LTD. AND 2 ORS. H		
10	<a href="#">I.A.(Civil)/1723/2024</a> WITH LCR, FIXED in <a href="#">MACApp./250/2022</a>	SUMI SAIKIA DUTTA AND 3 ORS.	MR. P HAZARIKA	
	<b>WITH</b> <a href="#">MACApp./250/2022</a>	<b>Versus</b> TUSHAR SOOD AND 2 ORS		
		SUMI SAIKIA DUTTA AND 3 ORS.	MR. P HAZARIKA	MR. R K BHATRA (r-3)
		<b>Versus</b> DINESH KR. SOOD AND 2 ORS.	MR. H S BORAH	MS P HUJURI (r-3) MS R GANGAWAT (r-3)
	<b>WITH</b> <a href="#">I.A.(Civil)/1724/2024</a> in <a href="#">MACApp./250/2022</a>	SUMI SAIKIA DUTTA AND 3 ORS.	MR. P HAZARIKA	
		<b>Versus</b> TUSHAR SOOD AND 2 ORS.		
	<b>WITH</b> <a href="#">I.A.(Civil)/1725/2024</a> in <a href="#">MACApp./250/2022</a>	SUMI SAIKIA DUTTA AND 3 ORS.	MR. P HAZARIKA	
		<b>Versus</b> TUSHAR SOOD AND 2 ORS.		
11	<a href="#">WP(C)/2755/2024</a> WITH OFFICE NOTE, FIXED	JAHIRUL ISLAM	MR. A CHAMUAH	GA, ASSAM SC, GHC
		<b>Versus</b> THE STATE OF ASSAM AND 2 ORS		
	<b>WITH</b> <a href="#">I.A.(Civil)/3290/2024</a> in <a href="#">WP(C)/2755/2024</a>	JAHIRUL ISLAM	MR. A CHAMUAH	GA, ASSAM SC, GHC
		<b>Versus</b> THE STATE OF ASSAM AND 2 ORS		
12	<a href="#">I.A.(Civil)/3861/2024</a> FIXED in <a href="#">RSA/14126/2024</a>	SUMAL DAS	MR. S BISWAS MS D DEVI	MS. M BHATTACHARJEE (R- 2) C BORAH(R-2)
	<b>WITH</b> <a href="#">RSA/14126/2024</a> (Filing Number)	<b>Versus</b> ARATI BALA DAS AND ANR		
		SUMAL DAS	MR. S BISWAS	
		<b>Versus</b> ARATI BALA DAS AND ANR		

	<b>WITH</b> <a href="#">I.A.(Civil)/14127/2024</a> (Filing Number)	SUMAL DAS <b>Versus</b> ARATI BALA DAS AND ANR	MR. S BISWAS	
		<b>HEARING</b>		
13	<a href="#">RSA/175/2012</a> CAVT. NO. 856/2012 WITH LCR, FIXED	BIRENDRA KUMAR SAIKIA <b>Versus</b> AJIT CHANDRA BORA	MR.K N CHOUDHURY MR.M MAHANTA MR.A DHAR MRK K DAS	MR.M K SHARMA FOR CAVEATOR MR.C GOSWAMI
14	<a href="#">RSA/260/2014</a> WITH LCR, FIXED	RINTY MUSHAHARY and ANR <b>Versus</b> CENTRAL BANK OF INDIA and ANR	MR.S K JAIN MR. A GANGULY MR.P MAHANTA MR. A DUTTA MR. A DHANUKA MR.T C KHETRI	DR.B AHMED(R-2) MR.A C SARMAR-1 MR.N HAQUE(R-2) MS.J PAUL(R-2) MRK UDDIN(R-2) MR.M HUSSAIN(R-2) MS.S AHMED(R-2) MR.S R BARBHUIYA(R-2) MR.B HALDAR(R-1) MR.G BHARADWAJ(R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/2034/2020</a> in RSA/260/2014	RINTY MUSHAHARY AND ANR <b>Versus</b> CENTRAL BANK OF INDIA AND ANR.	MR. P MAHANTA	
15	<b>WITH</b> <a href="#">RSA/43/2015</a>	SMTI. RINTI MUSHAHARY <b>Versus</b> CENTRAL BANK OF INDIA and ANR	MR.S K JAIN MR. A GANGULY MR.P MAHANTA MR. A DUTTA MR. A DHANUKA MR.T C KHETRI	DR.B AHMED(R-2) MR.A C SARMA(R-1) MR.N HAQUE(R-2) MS.J PAULR-2 MRK UDDIN(R-2) MR. M SHARMA MR.S AHMED(R-2) MR.M HUSSAIN(R-2) MR.S R BARBHUIYA(R-2) MR.B HALDAR(R-1) MR.G BHARADWAJ(R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/1297/2020</a> in RSA/43/2015	SMTI. RINTI MUSHAHARY <b>Versus</b> CENTRAL BANK OF INDIA AND ANR	MR. P MAHANTA	
16	<a href="#">MACApp./874/2018</a> WITH LCR, FIXED	M/S UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> MRS. MONALISA SAIKIA and 4 ORS	MR. A DUTTA MR. A AHMED MR. R C PAUL MRS. P M DUTTA	MR A SHARMA MR J KALITA (R 1 to 3)
17	<a href="#">MACApp./3/2019</a> WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SMTI PUTU DUTTA AND 3 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S S BAROOAH (R2) MR. A R SHOME MR A J GHOSH MS J K JAISWARA
	<b>WITH</b> <a href="#">I.A.(Civil)/25/2019</a> in MACApp./3/2019	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SMTI PUTU DUTTA AND 3 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> <a href="#">I.A.(Civil)/651/2023</a> in MACApp./3/2019	SMTI PUTU DUTTA AND 3 ORS <b>Versus</b> ORIENTAL INSURANCE COMPANY LTD	MR. A R SHOME	MS R D MAZUMDAR
18	<a href="#">MACApp./47/2019</a> WITH LCR, FIXED	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD <b>Versus</b> SRI SONAKAR BEHERA AND 6 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. B CHOWDHURY
19	<a href="#">MACApp./176/2020</a> WITH LCR 2 FILES.	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> TAPASHI ROY AND 5 ORS	MR S DUTTA MR. S DUTTA MR S DUTTA	MR. S C BISWAS(R1-R3) MR. M DUTTA(R-4) MR. R GOSWAMI MR S DAS MR S HOQUE MS S DEV(R-4) MS. M SAIKIA MS. P BORTHAKUR

	<b>WITH</b> <a href="#">I.A.(Civil)/2096/2021</a> in MACApp./176/2020	TAPASHI ROY AND 2 ORS <b>Versus</b> ORIENTAL INSURANCE COMPANY LIMITED	MR. S C BISWAS MR. A K DAS	MR S DUTTA
20	<b>WITH</b> <a href="#">MACApp./259/2020</a>	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SANJIB MALAKAR AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR. M DUTTA(R-2) MR S DAS MR. S ROY MR S HOQUE MS S DEV(R-2) MR. M H LASKAR
21	<b>WITH</b> <a href="#">MACApp./262/2020</a>	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> BABUL CHANDRA ROY AND 3 ORS.	MR SISHIR DUTTA MR S DAS MR. S DUTTA MR S DUTTA	MR. A J SAIKIA (r-4) MR. M DUTTA(R-2) MR. S ROY MR S HOQUE MS S DEV(R-2) MR. M H LASKAR MR G S BORO (r-4)
22	<b>WITH</b> <a href="#">MACApp./288/2020</a>	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> BANI RANI ROY @ NAMASUDRA AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR. M DUTTA(R-2) MR. R MAZUMDAR MR S DAS MR. S ROY MR S HOQUE MS S DEV(R-2) MR. M H LASKAR
	<b>WITH</b> <a href="#">I.A.(Civil)/2145/2020</a> in MACApp./288/2020	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> BANI RANI ROY @ NAMASUDRA AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
23	<a href="#">MACApp./281/2020</a> WITH LCR, FIXED	M/S NEW INDIA ASSURANCE CO. LTD., <b>Versus</b> LABANAYA DEVI BEGUM AND 5 ORS.	MR. K K BHATTA MS R DEVI	MR A SHARMA MS M DAS MR. P SAIKIA
24	<a href="#">RSA/96/2024</a> CAVT. NO.04422/024, WITH LCR, FIXED	FAZLUR RAHMAN ALIAS FAZAL SK AND ORS. <b>Versus</b> MAHAMMAD ALI AND ORS.	MR. B C DAS MRS. S ROY	MR. I H LASKAR(R-1,2,3,6) MR. P K DEKA(R-1,2,3,6) MD. S ALOM MD. S ALOM MR. M S ALAM(R-1,2,3,6) MR. M S ALAM(R-1,2,3,6) FOR CAVEATOR
25	<a href="#">MACApp./240/2024</a> CAVT. NO.03712/024, WITH LCR, FIXED	RABIA KHATUN @ RABIYA KHATUN AND ANR. <b>Versus</b> HAMIDA SIKDAR AND 4 ORS.	MR. B K SEN MR F HAQUE	MR A HUSSAIN MR T KALITA(R-5) MR. A T SARKAR MR. A KAKATI (R-5) MR S HUSSAIN FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 30/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
5)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
6)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
7)	MR S C PANDIT	23-01-2025	To	30-01-2025
8)	MR. B K DAS	05-02-2025	To	28-02-2025
9)	MS. P DAS	05-02-2025	To	28-02-2025
10)	MR. R A CHOUDHURY	27-01-2025	To	31-01-2025
11)	MD. I HUSSAIN	27-01-2025	To	03-02-2025

12)	MR A B DEY	27-01-2025	To	04-02-2025
13)	MR S K KEJRIWAL	30-01-2025	To	05-02-2025
14)	MS S KEJRIWAL	30-01-2025	To	05-02-2025
15)	MR R ISLAM	27-01-2025	To	04-02-2025
16)	MR. V K CHOPRA	30-01-2025	To	06-02-2025
17)	MR. R P SINGH	29-01-2025	To	18-02-2025
18)	MR K K MAHANTA (Sr. Advocate)	29-01-2025	To	31-01-2025
19)	MR. K M MAHANTA	29-01-2025	To	31-01-2025
20)	MR. S J SARMAH	28-01-2025	To	30-01-2025
21)	MR. J P SHARMA	30-01-2025	To	05-02-2025
22)	MR. A BHATTACHARYA	30-01-2025	To	30-01-2025





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

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### [ For Thursday,30th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM ]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 15

[CRIMINAL AND CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### DELIVERY OF ORDER

1	<a href="#">Arb.A./8/2024</a> CAVT. NO.10962024,1178000102820/24,N	M/S J.M.B. CONSTRUCTION AND 2 ORS. <b>Versus</b> DR. SOMESH DHAR AND 3 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. A K GUPTA (FOR CAVEATOR) MR. R S MISHRA (FOR CAVEATOR) MR. R K MAHANTA (FOR CAVEATOR)
	<b>WITH</b> <a href="#">I.A.(Civil)/3367/2024</a> <b>in</b> <a href="#">Arb.A./8/2024</a>	M/S J.M.B. CONSTRUCTION AND 2 ORS. <b>Versus</b> DR. SOMESH DHAR AND 3 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. A K GUPTA (FOR CAVEATOR) MR. R S MISHRA (FOR CAVEATOR) MR. R K MAHANTA (FOR CAVEATOR)

#### MOTION (BA)

2	<a href="#">Bail Appln./220/2025</a>	MAN BAHADUR CHETRY @ GOPAL CHETRY <b>Versus</b> THE STATE OF ASSAM	MRS. S KHATANIAR MR. B B GOGOI	PP, ASSAM
3	<a href="#">Bail Appln./221/2025</a>	LIYAKAT ALI@ RIYAKAT ALI LASKAR <b>Versus</b> THE STATEOF ASSAM AND ANR	MR. P BORAH MRS K M SAIKIA	PP, ASSAM
4	<a href="#">Bail Appln./222/2025</a>	SRI NAYAN JYOTI DEKA <b>Versus</b> THE STATE OF ASSAM	MR. P P BORTHAKUR MR. T KALITA MS IVY HUSSAIN	PP, ASSAM
5	<a href="#">Bail Appln./224/2025</a>	SRI SRIMANTA BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K AZAD H ALAM	PP, ASSAM
6	<a href="#">Bail Appln./226/2025</a>	ALTAP HUSSIAN @ ALTAF SK <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY MS. B. HAZARIKA MD. MEMON AHMED	PP, ASSAM
7	<a href="#">Bail Appln./227/2025</a>	LAL MIAH @ LALMIAH SK <b>Versus</b> THE STATE OF ASSAM	MR D C NATH MR M CHOUDHURY MR. M MONDAL	PP, ASSAM
8	<a href="#">Bail Appln./228/2025</a>	AKHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH MR M CHOUDHURY MR. M MONDAL MS. F BEGUM	PP, ASSAM

9	<a href="#">Bail Appln./231/2025</a>	MEHBUB ALOM MAZUMDER <b>Versus</b> THE STATE OF ASSAM	MR B BURAGOHAIN MR. N S LASKAR MD A A HUSSAIN MR. R A MAZUMDER M. ROBBANI	PP, ASSAM
10	<a href="#">Bail Appln./232/2025</a>	GAJEN SARMAH <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
11	<a href="#">Bail Appln./233/2025</a>	MANABJYOTI BORA <b>Versus</b> THE STATE OF ASSAM	MR. U B SARMA MRS. G SARMA	PP, ASSAM
<b><u>MOTION</u></b>				
12	<a href="#">AB/2159/2024</a> FIXED	MUFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
13	<a href="#">CRP(IO)/18/2025</a> FIXED	BUDHIN GOHAIN <b>Versus</b> PRADIP KR BARUAH	MR. P SARMAH MR B SINHA MR. S UPADHAY M SHARMA MR. A RAI	MR. S SAHU MS A ROY S SHAHI
14	<a href="#">AB/131/2025</a> FIXED	SRI INDRESWAR BORA <b>Versus</b> THE STATE OF ASSAM	MR. S P CHOUDHURY MS. M BORA	PP, ASSAM
15	<a href="#">AB/134/2025</a> FIXED	AKSHAY MANDAL <b>Versus</b> THE STATE OF ASSAM,	MR T CHAKRABORTY MR. D CHOUDHURY MR. R K SARMA	PP, ASSAM
16	<a href="#">AB/168/2025</a>	JAHDUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
17	<a href="#">AB/169/2025</a>	AFTAB UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR A IKBAL MS. J GHOSH	PP, ASSAM
18	<a href="#">AB/170/2025</a>	SALEH UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR A ALAM	PP, ASSAM
19	<a href="#">AB/171/2025</a>	SRI BARAT BORAH ALIAS SRI RAJIB BORAH <b>Versus</b> THE STATE OF ASSAM	MR. T K BHUYAN MR. C TALUKDAR	PP, ASSAM
20	<a href="#">AB/172/2025</a>	AKKAS ALI <b>Versus</b> THE STATE OF ASSAM	MR S A BARBHUYAN MR. D K AGARWALA	PP, ASSAM
21	<a href="#">AB/173/2025</a>	RANA BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. S NATH MR P K KALITA MS. J GHOSH	PP, ASSAM
22	<a href="#">AB/174/2025</a>	ATABUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M A SHEIKH	PP, ASSAM
23	<a href="#">AB/177/2025</a>	MD NASIR UDDIN <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED I AMIN MR. O ULLAH	PP, ASSAM
24	<a href="#">AB/182/2025</a>	ROBIUL HUSSAIN @ ROBIUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. A MOBARAQUE	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
25	<a href="#">Bail Appln./3143/2023</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	INUCH MIAH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N J GOGOI M.A. BEGUM	PP, ASSAM
26	<a href="#">Bail Appln./389/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABRAR @ ABRAM <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
27	<a href="#">Bail Appln./2071/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SHAMS UDDIN @ SAMS UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR F A LASKAR MR. NURUL HASSAN BARBHUIYA	PP, ASSAM

28	<a href="#">Bail Appln./2403/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABDUL MONAF <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
29	<a href="#">Bail Appln./3556/2024</a> FIXED, WITH SCANNED COPY OF LCR	PARITUSH GHOSH @ PARITUSH GHOSE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A PARAMANIK P. KALITA	MR. A AHMED (Legal Aid Counsel, R-2) PP, ASSAM
30	<a href="#">Bail Appln./3835/2024</a> WITH OFFICE NOTE, FIXED	FAIJUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
31	<a href="#">Bail Appln./3836/2024</a> WITH OFFICE NOTE, FIXED	ABDUL MUKIT <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
32	<a href="#">Bail Appln./3837/2024</a> WITH OFFICE NOTE, FIXED	SAHAB UDDIN <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
33	<a href="#">Bail Appln./3854/2024</a> WITH OFFICE NOTE, FIXED	SADDAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY	PP, ASSAM
34	<a href="#">Bail Appln./3869/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	AMIN ALI <b>Versus</b> THE STATE OF ASSAM	MR. J M GOGOI MS. S GOGOI MR J P KACHARI	PP, ASSAM
35	<a href="#">Bail Appln./3874/2024</a> FIXED	NUR ALOM <b>Versus</b> THE STATE OF ASSAM	MR Z ALAM MS. S NAZNEEN R ISLAM MR. J ISLAM	PP, ASSAM
36	<a href="#">Bail Appln./92/2025</a> WITH CASE RECORD(SCANNED COPY), FIXED	HMINGTEI HAWNCHEU ZOHMINGMAWIE <b>Versus</b> THE STATE OF ASSAM	MR. S D PURKAYASTHA MS S.S.BORA	PP, ASSAM
37	<a href="#">Bail Appln./125/2025</a> FIXED	MINNAS ALI <b>Versus</b> THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
38	<a href="#">Bail Appln./128/2025</a> FIXED	NITUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH MS. F BEGUM MD R ISLAM	PP, ASSAM
39	<a href="#">Bail Appln./137/2025</a> FIXED	BIJOY KUMAR RAI ALIAS VIJAY KUMAR RAI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
40	<a href="#">Bail Appln./162/2025</a> FIXED	ISMAIL HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A Z AHMED	PP, ASSAM
41	<a href="#">Bail Appln./176/2025</a> FIXED	MAHAVEER PRASAD MEGHWAL <b>Versus</b> THE STATE OF ASSAM	MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	SPECIAL PP ASSAM
<b>BAIL HEARING</b>				
42	<a href="#">AB/1122/2024</a> WITH OFFICE NOTE, FIXED	JAHANARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	MR Z HUSSAIN (R-2) MS B B AHMED (R-2) MR. RASHIDUL ISLAM (R-2) PP, ASSAM
43	<b>WITH</b> <a href="#">AB/1311/2024</a>	MONIMUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MR. A CHAUDHURY MR. N HAQUE MR. A K AZAD MR M HUSSAIN	PP, ASSAM
44	<a href="#">AB/2509/2024</a> FIXED	SAIFUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	MS. R CHOUDHURY, Amicus Curiae (R-2) PP, ASSAM
45	<a href="#">AB/2777/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	PULAK JYOTI KALITA @ JANMONI <b>Versus</b> THE STATE OF ASSAM,	MR G SARMA MR S DEKA	PP, ASSAM

46	<a href="#">AB/3056/2024</a> FIXED	SRI AMINUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR M HOQUE	MR. A A MONDAL(R-2) MR R A AHMED(R-2) MR A ALAM(R-2) PP, ASSAM F KHATUN (R-2)
47	<a href="#">AB/3121/2024</a> FIXED	SUBHASH BORAH <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MS. P BORAH MR. T BARUKIAL	PP, ASSAM
	<b>WITH</b>			
48	<a href="#">AB/3057/2024</a>	SHRI BULEN BORGHAIN <b>Versus</b> THE STATE OF ASSAM	MR. P BORDOLOI MS M NIROLA	PP, ASSAM
	<b>WITH</b>			
49	<a href="#">AB/3070/2024</a>	SHRI DURGESWAR GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. P BORDOLOI MS M NIROLA	PP, ASSAM
50	<a href="#">AB/3167/2024</a> FIXED	DHARMESWAR ROY <b>Versus</b> THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
51	<a href="#">AB/3220/2024</a> FIXED	NABI HUSSAIN ALI @ NABI HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
52	<a href="#">AB/3258/2024</a> FIXED	SRI PARTHA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
53	<a href="#">AB/3367/2024</a> FIXED	SHAH ALAM @ SHWAH ALAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED MR. R ISLAM	PP, ASSAM
54	<a href="#">AB/3384/2024</a> FIXED	MANIK MAZUMDAR <b>Versus</b> THE STATE OF ASSAM	MR. L N DIHINGIA MR A BARUAH	SC, FOREST
55	<a href="#">AB/3418/2024</a> FIXED	SRI SABED ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI	PP, ASSAM
56	<a href="#">AB/6/2025</a> WITH OFFICE NOTE, FIXED	ABUL HUSSAIN TAPADAR <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH	PP, ASSAM
<b>HEARING</b>				
57	<a href="#">RSA/89/2011</a> WITH LCR, FIXED	AJANTA KALITA <b>Versus</b> ON THE DEATH OF PADMADHAR CHOUDHURY HIS LEGAL HEIRS AND ORS	MR.G N SAHEWALLA MS.J BORA MSK KALITA MD.ASLAM	MR.M CHOUDHURY MR. S DEKA MR.A GOGOI MR T CHAKRABORTY MR. D CHOUDHURY MR. D CHOUDHURY
58	<a href="#">LA.App./1/2014</a> LA 2/2014(D/O), WITH LCR, FIXED	JANAKI KOCH <b>Versus</b> STATE OF ASSAM and 2 ORS.	MR. A MANNAF MR.H DAS MR.H GOGOI MD A S ALI MR. A HOQUE	GA, ASSAM MR.A K SARKAR MR G GOSWAMI (R2, R3) MR. D NATH SR. GOVT, ADV. ASSAM
	<b>WITH</b>			
59	<a href="#">LA.App./3/2014</a> WITH LCR	DILIP KUMAR RABHA <b>Versus</b> STATE OF ASSAM and 2 ORS.	MR. A MANNAF MR.H DAS MR.H GOGOI MD A S ALI MR. A HOQUE	GA, ASSAM MR.A K SARKAR MR G GOSWAMI (R2, R3) SC, NF RLY
	<b>WITH</b>			
60	<a href="#">LA.App./8/2014</a> WITH LCR	UTTAM RABHA <b>Versus</b> STATE OF ASSAM and 2 ORS.	MR. A MANNAF MR.H DAS MR.H GOGOI MD A S ALI MR. A HOQUE	GA, ASSAM MR.A K SARKAR MR G GOSWAMI (R2, R3) SC, NF RLY

61	<b>WITH</b> <a href="#">LA.App./64/2014</a> WITH LCR	PUNAM CHAND SARMAH and 2 ORS. <b>Versus</b> STATE OF ASSAM and 2 ORS.	MR. A MANNAF MR.H DAS MR.H GOGOI MD A S ALI MR. A HOQUE	GA, ASSAM MR.K KALITA MR B N GOGOI MR G GOSWAMI (R2, R3) MS.M CHATTERJEE MRS.U CHAKRABORTY SC, RAILWAY MS.M PHUKAN
62	<b>WITH</b> <a href="#">LA.App./37/2018</a> WITH LCR	PRAKASH CHANDRA ROY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A MANNAF MR H DAS MR. H GOGOI MD A S ALI MR. A HOQUE	GA, ASSAM MR. A K SARKAR MR G GOSWAMI (R2, R3)
63	<b>WITH</b> <a href="#">LA.App./38/2018</a> WITH LCR	SMTI. PREMESWARI RABHA <b>Versus</b> THE STATE OF ASSAM AND ORS.	MR. A MANNAF MR H DAS MR. H GOGOI MD A S ALI MR. A HOQUE	GA, ASSAM MR G GOSWAMI (R2, R3) SC, RAILWAY, MR. A K SARKAR
64	<a href="#">Mat.App./40/2022</a> WITH LCR, FIXED	XXXXXXXX <b>Versus</b> XXXXXXXX	MR. K SARMA MR. S BORUAH	MS. R B BORA MR. M ALI MR. R ISLAM H R KHAN S BARO
	<b>WITH</b> <a href="#">I.A.(Civil)/2936/2023</a> in Mat.App./40/2022	XXXXXXXX <b>Versus</b> XXXXXXXX	MR. K SARMA MR. S BORUAH	MR. H R KHAN

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LEAVE NOTE OF ADVOCATES FOR 30/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
5)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
6)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
7)	MR S C PANDIT	23-01-2025	To	30-01-2025
8)	MR. B K DAS	05-02-2025	To	28-02-2025
9)	MS. P DAS	05-02-2025	To	28-02-2025
10)	MR. R A CHOUDHURY	27-01-2025	To	31-01-2025
11)	MD. I HUSSAIN	27-01-2025	To	03-02-2025
12)	MR A B DEY	27-01-2025	To	04-02-2025
13)	MR S K KEJRIWAL	30-01-2025	To	05-02-2025
14)	MS S KEJRIWAL	30-01-2025	To	05-02-2025
15)	MR R ISLAM	27-01-2025	To	04-02-2025
16)	MR. V K CHOPRA	30-01-2025	To	06-02-2025
17)	MR. R P SINGH	29-01-2025	To	18-02-2025
18)	MR K K MAHANTA (Sr. Advocate)	29-01-2025	To	31-01-2025
19)	MR. K M MAHANTA	29-01-2025	To	31-01-2025
20)	MR. S J SARMAH	28-01-2025	To	30-01-2025
21)	MR. J P SHARMA	30-01-2025	To	05-02-2025
22)	MR. A BHATTACHARYA	30-01-2025	To	30-01-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

### [ For Thursday,30th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM ]

BEFORE:

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 17

#### [CRIMINAL BENCH

**THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS**

**OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Crl.Rev.P./18/2025</a> FIXED	AMIT KUMAR TURAHA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S CHAUHAN MR. P MAZUMDER R DEB B CHOWHAN	PP, ASSAM
2	<a href="#">Crl.Rev.P./24/2025</a>	DHANJIT CHOUDHURY, <b>Versus</b> SRI DIGANTA DAS AND ANR	MR. S DAS MR K DAS MR H GOGOI MS. P KALITA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/73/2025</a> <b>in</b> <a href="#">Crl.Rev.P./24/2025</a>	SRI DHANJIT CHOUDHURY <b>Versus</b> SRI DIGANTA DAS AND ANR	MR. S DAS MRS. R T DAS MR K DAS MR H GOGOI	PP, ASSAM
3	<a href="#">Crl.Pet./73/2025</a> B/O	SYEDA AFRUZA AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR G R A MOTTAQUEE	PP, ASSAM
4	<a href="#">Crl.Pet./78/2025</a>	MS TANUSHREE BANERJEE <b>Versus</b> THE STATE OF ASSAM	MR. S P CHOUDHURY MS. M BORA	PP, ASSAM
5	<a href="#">Crl.Pet./79/2025</a>	DHRUBAJYOTI NATH <b>Versus</b> THE STATE OF ASSAM	MR. R DE MR. M K SARMA MS. S S SAIKIA	PP, ASSAM
6	<a href="#">Crl.Pet./80/2025</a>	ROHIM BAKXA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A Z AHMED	PP, ASSAM
<b>ADMISSION</b>				
7	<a href="#">CRL.A(J)/9/2025</a> FIXED	AFARJAN KHATUN <b>Versus</b> THE STATE OF ASSAM	MR. K P PATHAK	PP, ASSAM

	<b>WITH</b> <a href="#">I.A.(CrI.)/72/2025</a> <b>in</b> CRL.A(J)/9/2025	AFARJAN KHATUN <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
8	<a href="#">CrI.A./23/2025</a>	BIJU DOLEY <b>Versus</b> THE STATE OF ASSAM	MR K PUJARI MR. S SAHU MS A ROY S SHAHI	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/75/2025</a> <b>in</b> CrI.A./23/2025	BIJU DOLEY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S SAHU MS A ROY S SHAHI	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
9	<a href="#">AB/1038/2024</a> FIXED	SRI PULIN SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	MR. N J DUTTA MR W R MEDHI( NAYAN JYOTI DEKA (I/O)) PP, ASSAM
<b><u>ORDERS</u></b>				
10	<a href="#">I.A.(CrI.)/67/2025</a> <b>in</b> CrI.Rev.P./7871/2024	THE UNION OF INDIA AND ANR <b>Versus</b> SHAKEEL AKHTAR	C.G.C. MR H GUPTA	
	<b>WITH</b> <a href="#">CrI.Rev.P./7871/2024</a> (Filing Number)	UNION OF INDIA AND ANR <b>Versus</b> SHAKEEL AKHTAR	HAREESH GUPTA	
11	<a href="#">I.A.(CrI.)/69/2025</a> <b>in</b> CrI.A./11062/2024	ARADHANA GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR	DR. B N GOGOI	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./11062/2024</a> (Filing Number)	ARADHANA GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR	DR. B N GOGOI	
12	<a href="#">I.A.(CrI.)/70/2025</a> <b>in</b> CRL.A(J)/11179/2024	KUMUD GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS. S KHATANIAR	PP, ASSAM
	<b>WITH</b> <a href="#">CRL.A(J)/11179/2024</a> (Filing Number)	KUMUD GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS. S KHATANIAR	
	<b>WITH</b> <a href="#">I.A.(CrI.)/11181/2024</a> (Filing Number)	KUMUD GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS. S KHATANIAR	
13	<a href="#">I.A.(CrI.)/71/2025</a> <b>in</b> CRL.A(J)/397/2025	SAJEN SABOR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S BISWAS	PP, ASSAM
	<b>WITH</b> <a href="#">CRL.A(J)/397/2025</a> (Filing Number)	SAJEN SABOR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S BISWAS	
	<b>WITH</b> <a href="#">I.A.(CrI.)/398/2025</a> (Filing Number)	SAJEN SABOR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S BISWAS	
<b><u>QUASHMENT</u></b>				
14	<a href="#">CrI.Pet./88/2021</a> PART-HEARD, LCR 1 FILE, FIXED	SIDDEQUE AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D GOGOI MR. D K BAIDYA MR. V A CHOWDHURY MR. R BARTHAKUR	MR. M PHUKAN(Spl. P.P., CM Vigilance) MR. P P DUTTA MR. M HUSSAIN (R-2) MRS N. SINGHA (R-2) PP, ASSAM
15	<a href="#">CrI.Pet./314/2011</a> WITH LCR 3 FILES, FIXED	MRS. SABNAM AHMED and ANR. <b>Versus</b> THE STATE OF ASSAM	MR.Z ALAM MR.B BISHAYA	PP, ASSAM

16	<a href="#">Crl.Pet./94/2014</a> FIXED	DR. PRAKASH AMRUT MODY and 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.P BARUAH	MR.A M BORA MR.K MUNIR MR.P N GOSWAMI MR.N J KHATANIAR PP, ASSAM
17	<a href="#">Crl.Pet./36/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	RAMAKANTA DEURI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A SARMA MR. M HUSSAIN MR. K KALITA MR. P DUTTA MS G SWAMI	PP, ASSAM
18	<a href="#">Crl.Pet./1132/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	JIGNESH MEVANI @ JIGNESH N. MEVANI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR S BORTHAKUR MR H P NEPAL	MR. M PHUKAN, LD, PP, ASSAM PP, ASSAM
19	<a href="#">Crl.Pet./65/2025</a> FIXED	LALBAHADUR SK AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A Z AHMED MR. A KHALEK	PP, ASSAM
20	<a href="#">Crl.Pet./67/2025</a> FIXED	AHAMAD ALI @ AHAMMAD ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M ISLAM MS. S SULTANA MR S K CHHETRY	PP, ASSAM
<b>HEARING</b>				
21	<a href="#">Crl.Rev.P./44/2012</a> PART-HEARD, LCR 5 FILES, FIXED	RAM KRISHNA PANDEY <b>Versus</b> THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	MR P BORTHAKUR, ADDL. P.P., ASSAM PP, ASSAM
22	<a href="#">Crl.Rev.P./58/2013</a> PART-HEARD, WITH LCR 7 FILES, FIXED	SAJID HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR.I A HAZARIKA MR.F U BORBHUYA MR.A AHMED	MR P BORTHAKUR, ADDL. P.P.
23	<a href="#">Crl.Rev.P./101/2009</a> WITH LCR 5 FILES, FIXED	MUSSTT. KULSUMA BIBI <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.S BANIK MS.B SARMA MR.A K GOSWAMI MR.K N SURI MR.P BHUYAN	MR.B M CHOUDHURY MR.U CHOUDHURY PP, ASSAM MS.S CHOUDHURY
24	<b>WITH</b> <a href="#">Crl.A./16/2009</a>	MD. MUBSESWAR ALI SHEIK @ MUBOI and ORS <b>Versus</b> THE STATE OF ASSAM	MR.B M CHOUDHURY MR.U CHOUDHURY	PP, ASSAM
25	<b>WITH</b> <a href="#">Crl.A./79/2009</a>	THE STATE OF ASSAM <b>Versus</b> IMAD UDDIN @ LACHU MASTER and ORS.	PP, ASSAM	MR. A M BORA (R1-11) MR.B M CHOUDHURY MR.U CHOUDHURY MR. D K BAIDYA (R1-11) MS. C CHOUDHURY (R1- 11) MS P DASGUPTA (R1-11)
26	<a href="#">Crl.Rev.P./484/2012</a> WITH LCR 4 FILES, FIXED	SMTI. SARATHI BALA BARMAN and ANR. <b>Versus</b> THE STATE OF ASSAM	MR.N SARKAR MRS.J CHAKRABORTY	PP, ASSAM
27	<a href="#">CRL.A(j)/113/2019</a> 6 Y 11 M 20 D :WITH LCR 2 FILES, P.B.-1, FIXED	ANANDA KHERUAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P SAIKIA (LEGAL AID COUNSEL)	DR. P AGARWAL, AMICUS CURIAE PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
5)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
6)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
7)	MR S C PANDIT	23-01-2025	To	30-01-2025



8)	MR. B K DAS	05-02-2025	To	28-02-2025
9)	MS. P DAS	05-02-2025	To	28-02-2025
10)	MR. R A CHOUDHURY	27-01-2025	To	31-01-2025
11)	MD. I HUSSAIN	27-01-2025	To	03-02-2025
12)	MR A B DEY	27-01-2025	To	04-02-2025
13)	MR S K KEJRIWAL	30-01-2025	To	05-02-2025
14)	MS S KEJRIWAL	30-01-2025	To	05-02-2025
15)	MR R ISLAM	27-01-2025	To	04-02-2025
16)	MR. V K CHOPRA	30-01-2025	To	06-02-2025
17)	MR. R P SINGH	29-01-2025	To	18-02-2025
18)	MR K K MAHANTA (Sr. Advocate)	29-01-2025	To	31-01-2025
19)	MR. K M MAHANTA	29-01-2025	To	31-01-2025
20)	MR. S J SARMAH	28-01-2025	To	30-01-2025
21)	MR. J P SHARMA	30-01-2025	To	05-02-2025
22)	MR. A BHATTACHARYA	30-01-2025	To	30-01-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Thursday,30th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 18**

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION  
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	<a href="#">Bail Appln./169/2025</a> FIXED	SHRI GOVIND KUMAR <b>Versus</b> THE STATE OF ASSAM	MR. S P ROY JYOTISH DAS	PP, ASSAM
<b><u>MOTION</u></b>				
2	<a href="#">AB/20/2025</a> FIXED	GAJENDRA BISWAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MS. P BASFORE	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
3	<a href="#">Bail Appln./3416/2024</a> FIXED, WITH SCANNED COPY OF LCR	RAFIQUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
4	<a href="#">Bail Appln./53/2025</a> WITH CASE RECORD(SCANNED COPY), FIXED	MUJIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. R SARMA A H CHOUDHURY	PP, ASSAM
5	<a href="#">Bail Appln./83/2025</a> FIXED, WITH OFFICE NOTE	PRASENJIT NAMA <b>Versus</b> THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS K BORAH MR S DUTTA	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
6	<a href="#">AB/2615/2024</a> FIXED	PRANJIT MANDAL <b>Versus</b> THE STATE OF ASSAM	MR. B HALDAR MS S. BASAK S K DAS	PP, ASSAM
7	<a href="#">AB/2726/2024</a> FIXED	HEMANTA BORO <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MS. P BORAH MS. B M LAHKAR	PP, ASSAM
8	<a href="#">AB/3366/2024</a> FIXED	SANJAY DEKA <b>Versus</b> THE STATE OF ASSAM	MR. A BARUAH MR. J P MORE	PP, ASSAM
9	<a href="#">AB/17/2025</a> FIXED	RAHUL RABHA <b>Versus</b> THE STATE OF ASSAM	MR A K AHMED MS P KAKATI	PP, ASSAM
10	<a href="#">AB/23/2025</a> FIXED	RUPAK MANDAL AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. T N DAS MS PURABI DEKA MS JUTISMITA DAS	PP, ASSAM
11	<a href="#">AB/42/2025</a> FIXED	CHANDAN PHUKAN <b>Versus</b> THE STATE OF ASSAM	MR. U K DEKA	PP, ASSAM

12 [AB/61/2025](#)  
FIXED

ROBINS K THOMAS  
**Versus**  
THE STATE OF ASSAM

MR. B K JAIN

PP, ASSAM

**ORDERS**

13 [I.A.\(CrI.\)/1220/2024](#)  
IN BA/2970/2024 (D/O), FIXED,  
WITH OFFICE NOTE  
in Bail Appln./2970/2024

CENTRAL BUREAU OF INVESTIGATION  
**Versus**  
MONALISHA DAS

BISWAJIT BARMAN

MR. M SAIKIA  
MR. P SAIKIA (LEGAL AID  
COUNSEL)

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LEAVE NOTE OF ADVOCATES FOR 30/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
5)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
6)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
7)	MR S C PANDIT	23-01-2025	To	30-01-2025
8)	MR. B K DAS	05-02-2025	To	28-02-2025
9)	MS. P DAS	05-02-2025	To	28-02-2025
10)	MR. R A CHOUDHURY	27-01-2025	To	31-01-2025
11)	MD. I HUSSAIN	27-01-2025	To	03-02-2025
12)	MR A B DEY	27-01-2025	To	04-02-2025
13)	MR S K KEJRIWAL	30-01-2025	To	05-02-2025
14)	MS S KEJRIWAL	30-01-2025	To	05-02-2025
15)	MR R ISLAM	27-01-2025	To	04-02-2025
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17)	MR. R P SINGH	29-01-2025	To	18-02-2025
18)	MR K K MAHANTA (Sr. Advocate)	29-01-2025	To	31-01-2025
19)	MR. K M MAHANTA	29-01-2025	To	31-01-2025
20)	MR. S J SARMAH	28-01-2025	To	30-01-2025
21)	MR. J P SHARMA	30-01-2025	To	05-02-2025
22)	MR. A BHATTACHARYA	30-01-2025	To	30-01-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**10:30 AM to 1:00 PM**

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**[ For Thursday,30th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 19**

**[CRIMINAL BENCH]**

**THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH OF HONOURABLE MR. JUSTICE  
M. CHOUDHURY AND HER LADYSHIP, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	<a href="#">Bail Appln./219/2025</a>	ADHAR RAY <b>Versus</b> THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM	PP, ASSAM
2	<a href="#">Bail Appln./225/2025</a>	RASIDUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. R C DAS MR S HUSSAIN A JUBARIA MR. H RAHMAN	PP, ASSAM
3	<a href="#">Bail Appln./229/2025</a>	GAURAV THAPA @ GAURAB THAPA <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
<b><u>MOTION</u></b>				
4	<a href="#">Crl.Rev.P./368/2024</a> B/O	RAM PRASAD ROY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P K DAS MR. M BARUAH	PP, ASSAM
5	<a href="#">AB/2797/2024</a> FIXED	MOJMUN NEHAR TAPADAR <b>Versus</b> THE STATE OF ASSAM,	MR. A H M R CHOUDHURY	PP, ASSAM
6	<a href="#">AB/175/2025</a>	GOKUL CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS	PP, ASSAM
7	<a href="#">AB/176/2025</a> B/O	SMT DHIRA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. S K TALUKDAR MS. S T BOKTH MR. A B T HAQUE T R OVUNG	PP, ASSAM
8	<a href="#">AB/178/2025</a>	SRI PRANJAL DAS <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
9	<a href="#">AB/179/2025</a>	SAHAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. M M ZAMAN	PP, ASSAM
<b><u>ADMISSION</u></b>				
10	<a href="#">Crl.Pet./1067/2023</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	SWARUP CHANGKAKOTY AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R PHUKAN	MR. S R GOGOI(R-2) MS B DUTTA(R-2) MR. C SARMAH(R-2) J SAIKIA (R-2) PP, ASSAM

11	<a href="#">Crl.Pet./406/2024</a> WITH LCR 1 FILE, FIXED	MANARANJAN BRAHMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P KATAKI MR J DAS	PP, ASSAM
12	<a href="#">Crl.A./439/2024</a> B/O	JAHIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P K DAS MR. M BARUAH	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/1268/2024</a> <b>in</b> <a href="#">Crl.A./439/2024</a>	JAHIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P K DAS MR. M BARUAH	PP, ASSAM
13	<a href="#">Crl.Pet./1366/2024</a> FIXED	DEBOTTAM ROY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG J MEDHI	MR. D GOGOI, SC, EXCISE DEPTT. PP, ASSAM
<b>BAIL HEARING (BA)</b>				
14	<a href="#">Bail Appln./3590/2024</a> FIXED, WITH SCANNED COPY OF LCR	DILUWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR A ATREYA	PP, ASSAM
15	<a href="#">Bail Appln./3913/2024</a> FIXED	PRASANTA SAIKIA <b>Versus</b> THE ASSAM AND ANR	MR. R CHETRI MR N MILI	PP, ASSAM
16	<a href="#">Bail Appln./48/2025</a> FIXED	UTTAM GHOSH <b>Versus</b> THE STATE OF ASAAM	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
17	<a href="#">Bail Appln./51/2025</a> FIXED	SAIFUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR A K AHMED R HASSAN MS P KAKATI	PP, ASSAM
18	<a href="#">Bail Appln./67/2025</a> FIXED	RAICH UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. N H LASKAR	PP, ASSAM
<b>BAIL HEARING</b>				
19	<a href="#">AB/1224/2024</a> FIXED	RANJAN PEGU <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
20	<a href="#">AB/1869/2024</a> FIXED	SOFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY MS R DEKA	PP, ASSAM
21	<a href="#">AB/1900/2024</a> FIXED	ABDUS SOBUR @ ABDUS SOBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY J M SULAIMAN	PP, ASSAM
22	<a href="#">AB/3285/2024</a> FIXED	JIABUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA MS S ISLAM	PP, ASSAM
23	<a href="#">AB/83/2025</a> FIXED, WITH SCANNED COPY OF LCR, OFFICE NOTE	SAHIN AHMED LASKAR @ SAHIN UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S D PURKAYASTHA MS S.S.BORA	PP, ASSAM
<b>ORDERS</b>				
24	<a href="#">Crl.Pet./1148/2019</a> B/O	JITENDRA AGARWAL <b>Versus</b> RAMESH AND CO.	MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR A N SARMAH MR. S CHANDA	
25	<a href="#">Crl.Pet./970/2022</a> B/O	M/S OM SAI TRADING COMPANY AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI	PP, ASSAM
26	<a href="#">I.A.(Crl.)/166/2024</a> <b>in</b> <a href="#">Crl.A./39/2024</a>	JOHIRUL ISLAM @ JOHIRUL HOQUE @ BABU <b>Versus</b> THE STATE OF ASSAM.	MR SARFRAZ NAWAZ	PP, ASSAM

	<b>WITH</b> <a href="#">Crl.A./39/2024</a>	JOHIRUL ISLAM @ JOHIRUL HOQUE @ BABU <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN	PP, ASSAM
27	<a href="#">Crl.Pet./434/2024</a> WITH LCR 1 FILE(SCANNED COPY), B/O	ABDULLAH KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR N Z CHOUDHURY	PP, ASSAM
28	<a href="#">Crl.Pet./623/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	IBRAHIM ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J AHMED MS A HUSSAIN H G DAISY MR N ZAMAN	PP, ASSAM
29	<a href="#">Crl.Pet./758/2024</a> FIXED	NABA DEKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. B HALDAR MS. P GHOSH MS S. BASAK	P. KALITA (R-2) PP, ASSAM
30	<a href="#">I.A.(Crl.)/867/2024</a> <b>in</b> Crl.A./299/2024	MAGRE KULI @ DEBA KANTA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./299/2024</a>	MAGRE KULI @ DEBA KANTA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	PP, ASSAM
31	<a href="#">Crl.Pet./1202/2024</a> B/O	RIJUMANI TALUKDAR <b>Versus</b> KASHMIRI BORA TALUKDAR	MR. R C DAS MR S HUSSAIN A JUBARIA MR. H RAHMAN	
32	<a href="#">Crl.Pet./11/2025</a> FIXED	DHRUBAJYOTI HATIBARUAH AND 12 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	PP, ASSAM
<b>HEARING</b>				
33	<a href="#">Crl.Rev.P./224/2015</a> WITH LCR 2 FILES, FIXED	M/S DUTTA ELECTRICALS and ANR. <b>Versus</b> ON THE DEATH OF RAMAVATAR JALAN HIS LEGAL HEIRS	MR.B D KONWAR MR.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR	MR.K K MAHANTA MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.K M MAHANTA
	<b>WITH</b> <a href="#">Crl.M.C./294/2015</a> <b>in</b> Crl.Rev.P./224/2015	M/S DUTTA ELECTRICALS and ANR <b>Versus</b> M/S ASSAM SUPPLY SYNDICATE	MR.B D KONWAR MR.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR	
	<b>WITH</b> <a href="#">I.A.(Crl.)/539/2016</a> <b>in</b> Crl.Rev.P./224/2015	M/S DUTTA ELECTRICALS and ANR. <b>Versus</b> M/S ASSAM SUPPLY SYNDICATE	MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	MR.K K MAHANTA MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.K M MAHANTA
	<b>WITH</b> <a href="#">I.A.(Crl.)/337/2018</a> <b>in</b> Crl.Rev.P./224/2015	M/S DUTTA ELECTRICALS AND ANR <b>Versus</b> M/S ASSAM SUPPLY SYNDICATE	MRS J M KONWAR MR. R KALITA MR. R SALOI	MR. K BHATTACHARJEE
34	<a href="#">Crl.Rev.P./165/2018</a> WITH LCR 4 FILES, FIXED	KANAK CHANDRA BORDOLOI <b>Versus</b> STATE OF ASSAM AND ANR.	MR. A SARMA MR. B CHOUDHURY MR. K KALITA MR. S CHOWDHURY	MR. D SAIKIA (R2) MR. B PHUKAN (R-2) MR. B DEKA (R2) MR. M K DAS (R-2) MR. P M KALITA (R2) MS. B CHETRY (R-2) S J DUTTA (R-2) PP, ASSAM
35	<a href="#">Crl.A./84/2019</a>	SRI DHIRAJ SARMA <b>Versus</b> SRI KAKIL NAMASUDRA	MR H K SARMA	MR. S ROY MR R DAS MR R DAS

36 [Crl.Rev.P./436/2019](#)  
WITH LCR 5 FILES, FIXED

INDRAJIT CHOUDHURY  
**Versus**  
THE STATE OF ASSAM AND ANR.

MR. S K JAIN  
MR T CHHETRI

MR S KHOOND  
MR H K NATH  
MR. M K DAS (R-2)  
MS. N BORAH  
MS. B CHETRY (r-2)  
S J DUTTA (R-2)  
PP, ASSAM  
PP, ASSAM

37 [I.A.\(Crl.\)/213/2023](#)  
in CrI.A./93/2023

MOTIOR RAHMAN  
**Versus**  
THE STATE OF ASSAM AND ANR.

MR. A ROSHID  
MS. M R DEVI  
MS. T BEGUM

**WITH**  
[Crl.A./93/2023](#)

MOTIOR RAHMAN  
**Versus**  
THE STATE OF ASSAM AND ANR.

MR. A ROSHID  
MS. M R DEVI  
MS. T BEGUM

MR K P PATHAK  
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
5)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
6)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
7)	MR S C PANDIT	23-01-2025	To	30-01-2025
8)	MR. B K DAS	05-02-2025	To	28-02-2025
9)	MS. P DAS	05-02-2025	To	28-02-2025
10)	MR. R A CHOUDHURY	27-01-2025	To	31-01-2025
11)	MD. I HUSSAIN	27-01-2025	To	03-02-2025
12)	MR A B DEY	27-01-2025	To	04-02-2025
13)	MR S K KEJRIWAL	30-01-2025	To	05-02-2025
14)	MS S KEJRIWAL	30-01-2025	To	05-02-2025
15)	MR R ISLAM	27-01-2025	To	04-02-2025
16)	MR. V K CHOPRA	30-01-2025	To	06-02-2025
17)	MR. R P SINGH	29-01-2025	To	18-02-2025
18)	MR K K MAHANTA (Sr. Advocate)	29-01-2025	To	31-01-2025
19)	MR. K M MAHANTA	29-01-2025	To	31-01-2025
20)	MR. S J SARMAH	28-01-2025	To	30-01-2025
21)	MR. J P SHARMA	30-01-2025	To	05-02-2025
22)	MR. A BHATTACHARYA	30-01-2025	To	30-01-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

### [ For Thursday,30th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM ]

BEFORE:

**HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 20

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/2505/2022</a> FIXED	SWETA MAZUMDAR CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM MS. S B CHOUDHURY (R-5) MR. S K DAS (R-5) MR. D CHAKRABARTY (r-2,3,4)
2	<a href="#">WP(C)/2970/2023</a> FIXED	SHIVAM TRANSCON PRIVATE LIMITED- AMRIT KUMAR BURAGOHAJAIN (JV) <b>Versus</b> THE GENERAL MANAGER, NORTH EAST FRONTIER RAILWAY, MALIGAON AND 3 ORS.	MR. U K NAIR MR H K DAS MR. M P SARMA MS S SARMA HAZARIKA MR N K SARMA	MR. B CHAKRAVARTY MR. B CHAKRAVARTY DY.S.G.I.
3	<a href="#">WP(C)/7423/2023</a> CAVT. NO.13892023,117800012482/023, WITH CAVT./1248/2023, CAVT./1389/2023, FIXED	ABDUR RAHMAN MONDAL <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM	MR. B C DAS MR. S H RAHMAN SC, CO OP MS. I DAS FOR CAVEATOR
4	<a href="#">WP(C)/1763/2024</a> FIXED	GANESH TAMULI ENGINEERING PRIVATE LIMITED <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. D SARAF MR. S S GUPTA MR. B PEGU	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
5	<b>WITH</b> <a href="#">WP(C)/1766/2024</a>	GANESH TAMULI ENGINEERING PRIVATE LIMITED <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. D SARAF MR. S S GUPTA MR. B PEGU	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/3979/2024</a> in WP(C)/1766/2024	GANESH TAMULI ENGINEERING PRIVATE LTD <b>Versus</b> THE UNION OF INDIA AND ORS	MR. S S GUPTA MR. B PEGU	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
6	<b>WITH</b> <a href="#">WP(C)/1780/2024</a>	PANIRAM KALITA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
7	<b>WITH</b> <a href="#">WP(C)/1845/2024</a>	ANJAYBEE GREEN AND ANR. <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.



8	<b>WITH</b> <a href="#">WP(C)/1936/2024</a>	NIZAMUDDIN AHMED <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
9	<b>WITH</b> <a href="#">WP(C)/1937/2024</a>	M/S Associated Iron And Steel Co <b>Versus</b> UNION OF INDIA	MR. A K GUPTA MS B SARMA	SC, GST SC, FINANCE AND TAXATION MR. D J DAS.(R-1) DY.S.G.I.
10	<b>WITH</b> <a href="#">WP(C)/2170/2024</a>	SRI SUDARSHAN HAZARIKA <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
11	<b>WITH</b> <a href="#">WP(C)/2173/2024</a>	M/S ASSAM STEEL COMPANY <b>Versus</b> UNION OF INDIA	MR. A K GUPTA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
12	<b>WITH</b> <a href="#">WP(C)/2245/2024</a>	MANOJ PATNI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. S S GUPTA MS P SHARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
13	<b>WITH</b> <a href="#">WP(C)/2281/2024</a>	NORTH EAST ENGINEERING AND CONSTRUCTION AND ANR <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.
14	<b>WITH</b> <a href="#">WP(C)/2295/2024</a>	NORTH EAST ENGINEERING AND CONSTRUCTION AND ANR <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.
15	<b>WITH</b> <a href="#">WP(C)/2534/2024</a>	M/S. N K CONSTRUCTION AND ANR. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
16	<b>WITH</b> <a href="#">WP(C)/2542/2024</a>	JAHAR SARMA <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
17	<b>WITH</b> <a href="#">WP(C)/2766/2024</a>	M/S OVERDRIVE MOTORS AND ANR <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
18	<b>WITH</b> <a href="#">WP(C)/2767/2024</a>	M/S EIR CONSTRUCTION AND ANR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
19	<b>WITH</b> <a href="#">WP(C)/2768/2024</a>	THUNU DEVI <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
20	<b>WITH</b> <a href="#">WP(C)/2769/2024</a>	M/S FREE RIDE MOTORS AND ANR <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.

21	<b>WITH</b> <a href="#">WP(C)/2770/2024</a>	M/S NORTH EAST ENTERPRISE AND TRADING CO AND ANR <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
22	<b>WITH</b> <a href="#">WP(C)/2843/2024</a>	JPA SNACKS PRIVATE LIMITED <b>Versus</b> UNION OF INDIA AND 2 ORS	MR H BETALA MR C KUMAR	SC, GST SC, GST MR. D J DAS.(R-1) DY.S.G.I.
23	<b>WITH</b> <a href="#">WP(C)/2844/2024</a>	MANAKSIA COATED METALS AND INDUSTRIES LIMITED <b>Versus</b> UNION OF INDIA AND 2 ORS	MR H BETALA MR C KUMAR	SC, STATE TAX SC, STATE TAX MR. D J DAS.(R-1) DY.S.G.I.
24	<b>WITH</b> <a href="#">WP(C)/2849/2024</a>	DEBADIB DAS <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
25	<b>WITH</b> <a href="#">WP(C)/2889/2024</a>	SRI BISWAJIT BORAH <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
26	<b>WITH</b> <a href="#">WP(C)/2902/2024</a>	MD. MOINUL ALI <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
27	<b>WITH</b> <a href="#">WP(C)/2919/2024</a>	MAHESH KUMAR AGARWALLA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
28	<b>WITH</b> <a href="#">WP(C)/3031/2024</a>	SANJIB SINGH <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS N BURAGOHAIN	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
29	<b>WITH</b> <a href="#">WP(C)/3255/2024</a>	SANJIB KAKATY <b>Versus</b> THE UNION OF INDIA	MR. A K GUPTA MS M NIROLA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
30	<b>WITH</b> <a href="#">WP(C)/3285/2024</a>	SAURAV JYOTI BARUAH <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS N BURAGOHAIN	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
31	<b>WITH</b> <a href="#">WP(C)/3286/2024</a>	MS B M PHARMA (INST) <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, STATE TAX SC, FINANCE AND TAXATION DY.S.G.I.
32	<b>WITH</b> <a href="#">WP(C)/3331/2024</a>	M/S NEZONE SNACKS AND ANR. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
33	<b>WITH</b> <a href="#">WP(C)/3358/2024</a>	M/S NSPIRA MANAGEMENT SERVICES PRIVATE LIMITED <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR A NATH	SC, GST GA, ASSAM DY.S.G.I. SC, TAXES
34	<b>WITH</b> <a href="#">WP(C)/3453/2024</a>	TONMOY GOHAIN <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.

**HEARING**

- 35 [WP\(C\)/463/2015](#)  
FIXED AT 2 PM
- ASSAM GANDHI SMARAK NIDHI  
**Versus**  
THE STATE OF ASSAM AND 2 ORS
- MR.K N CHOUDHURY  
MR.A DHAR  
MRK K DAS  
MS.M MAHANTA
- GA, ASSAM  
S N SARMA (r-4,5)  
MR P S DEKA, SC,  
REVENUE DEPTT.  
MR. N ALAM(R-4,5)  
MR. R BORPUJARI  
MR. A SARMA(R-4,5)  
MR. M HUSSAIN (r-4,5)  
MR. K KALITA (r-4,5)  
SC, REVENUE AND  
DISASTER MANAGEMENT  
DEPT  
MR. LENTSO(R-4,5)  
MS G SWAMI(R-4,5)
- WITH**  
36 [WP\(C\)/1236/2017](#)
- GOPINATH NAGAR MASZID COMMITTEE  
RAHMANIA MASZID and ANR.  
**Versus**  
THE STATE OF ASSAM and 5 ORS.
- S N SARMA  
MR.A SARMA(P -1&2)  
MR. N ALAM  
MR.K KALITA(P- 1&2)  
MR.S U AHMED  
MR.D DAS  
MR. M HUSSAIN  
MR. K KALITA  
MS.P KHOUND(P- 1&2)  
MR.S CHOWDHURY(P-  
1&2)  
MR. F AHMED
- MR.K N CHOUDHURY(R-6)  
GA, ASSAM  
MR P S DEKA, SC,  
REVENUE DEPTT.  
MR. R BORPUJARI  
MR.M MAHANTA(R-6)  
MR.A DHAR(R-6)  
SC, REVENUE AND  
DISASTER MANAGEMENT  
DEPT
- 37 [WP\(C\)/463/2020](#)  
WITH WP(C)/5742/2011 (D/O)
- ISHWAR FOOD PRODUCTS PVT. LTD.  
**Versus**  
THE UNION OF INDIA AND 4 ORS
- DR B P TODI  
MR A NATH  
DR ANKIT TODI  
MS P AGARWAL  
MS S JITANI
- MR. P DAS  
MR. R K D CHOUDHURY  
MR G DAS  
MR A KALITA  
SC, INDUSTRIES AND  
COMMERCE  
ASSTT.S.G.I.
- 38 [WP\(C\)/5435/2020](#)
- SHRI LALSANGBERA HNAMTE AND 5  
ORS.  
**Versus**  
THE STATE OF MIZORAM AND 7 ORS.
- MR. K N CHOUDHURY  
MR S DAS  
MR. B LALRAMENGA
- ADDL. A.G., MIZORAM
- WITH**  
[I.A.\(Civil\)/655/2021](#)  
in WP(C)/5435/2020
- LALSANGBERA HNAMTE AND 5 ORS.  
**Versus**  
THE STATE OF MIZORAM AND 7 ORS.
- MR. K N CHOUDHURY  
MR S DAS
- GA, MIZORAM
- WITH**  
39 [WP\(C\)/3288/2021](#)
- SHRI LALSANGBERA HNAMTE  
**Versus**  
THE STATE OF MIZORAM AND 5 ORS.
- MR. U K NAIR  
MR S DAS
- GA, MIZORAM
- 40 [WP\(C\)/1055/2022](#)
- SMTI. ARATI BHAR AND 5 ORS  
**Versus**  
THE UNION OF INDIA AND 7 ORS
- MR. I H LASKAR  
MR. P K DEKA  
MD. S ALOM
- GA, ASSAM  
MRS. A GAYAN  
ASSTT.S.G.I.  
SC, PWD (NH)  
SC, REVENUE
- 41 [WP\(C\)/8237/2022](#)
- SHRI SAILEN KUMAR SHARMA  
**Versus**  
THE STATE OF ASSAM AND 3 ORS
- MR S SARMA
- SC, WATER RESOURCE
- 42 [WP\(C\)/8375/2022](#)  
WITH LCR
- RATNESWAR PATGIRI AND 4 ORS  
**Versus**  
THE STATE OF ASSAM AND 12 ORS
- MR. M DUTTA  
MR. N UDDIN  
MS S DEV
- GA, ASSAM  
MR. A K JAIN (R4-R12)  
MR. A BHATTACHARJEE,  
SC, REVENUE & DISASTER  
MANAGEMENT DEPTT.  
MR. H GOSWAMI (R4-R12)
- WITH**  
43 [WP\(C\)/7153/2023](#)  
CAVT. NO. 12462/023,
- MD KHALIL UDDIN AND 6 ORS  
**Versus**  
THE STATE OF ASSAM AND ANR
- MR. B CHAKRAVARTY  
MR. A NATH  
MS. A LALA
- MR. A H M R CHOUDHURY  
PP, ASSAM  
FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 30/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
5)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
6)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
7)	MR S C PANDIT	23-01-2025	To	30-01-2025
8)	MR. B K DAS	05-02-2025	To	28-02-2025
9)	MS. P DAS	05-02-2025	To	28-02-2025
10)	MR. R A CHOUDHURY	27-01-2025	To	31-01-2025
11)	MD. I HUSSAIN	27-01-2025	To	03-02-2025
12)	MR A B DEY	27-01-2025	To	04-02-2025
13)	MR S K KEJRIWAL	30-01-2025	To	05-02-2025
14)	MS S KEJRIWAL	30-01-2025	To	05-02-2025
15)	MR R ISLAM	27-01-2025	To	04-02-2025
16)	MR. V K CHOPRA	30-01-2025	To	06-02-2025
17)	MR. R P SINGH	29-01-2025	To	18-02-2025
18)	MR K K MAHANTA (Sr. Advocate)	29-01-2025	To	31-01-2025
19)	MR. K M MAHANTA	29-01-2025	To	31-01-2025
20)	MR. S J SARMAH	28-01-2025	To	30-01-2025
21)	MR. J P SHARMA	30-01-2025	To	05-02-2025
22)	MR. A BHATTACHARYA	30-01-2025	To	30-01-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Thursday,30th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM ]

BEFORE:

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 23

[CIVIL BENCH- III, IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>			
1 <a href="#">WP(C)/7232/2015</a> BY SLIP	NABAJYOTI SARMA <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD. 3 ORS.	MS. A K CHOUDHURY MR. M CHOUDHURY MR. D CHOUDHURY MR. T ALI MR. S N KRISHNATRAYA	MR. S DUTTA (SR. COUNSEL, (R-1 to R-4)) DR. B AHMED(R-1 to R-4) MR SISHIR DUTTA MR. A SAHAD(R-1 to R-4) MR. J B SAIKIA(R-1 to R-4) MS M BORCHETIYA MR. S DUTTA MR. D HALOI(R-1 to R-4)
<b>TO BE SPOKEN TO</b>			
2 <a href="#">WP(C)/3204/2012</a> BY SLIP	DIPAK KUMAR SAIKIA <b>Versus</b> THE INDIAN OIL CORPORATION LTD. and 8 ORS.	MR.S KATAKI MR.R J BORDOLOI MR.P K TALUKDAR	MR.K M HALOI MR.A K DEKA SC, I O C
3 <a href="#">WP(C)/2728/2013</a> BY SLIP	PRANAB KR. SARMAH <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.T J MAHANTA MR.P P DUTTA MR.B BORA MR.A BARUA MR.A BHATTACHARYA	MR.S N SARMA MR.A SARMA SC, O I L ASSTT.S.G.I.
4 <a href="#">WP(C)/1981/2014</a> BY SLIP	THE MANAGEMENT OF ASSAM CO-OPERATIVE JUTE MILLS LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.A ROY	GA, ASSAM MR.R BARUAH MS.A VERMA MR.B GOGOI MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY
<b>TOP OF THE LIST</b>			
5 <a href="#">WP(C)/7499/2018</a> PART-HEARD, FIXED	DINESH CH. SARMA <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. B P BORAH MR P J DUTTA	MR D SENAPATI (R2-R9) MS. S. TODI (R2-R9) ASSTT.S.G.I. SC, NEEP CO.
6 <a href="#">WP(C)/1925/2016</a>	NO.041705034 CT/GD ANIRUDHA MAZUMDAR <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.S K SINGHA MR. M B U AHMED MR.B GOGOI	MR.Y DOLOI(R- 1-5) MR H GUPTA SR. CGC ASSTT.S.G.I.(R 1-5)
7 <a href="#">Cont.Cas(C)/99/2017</a>	BARUN CHANDRA DAS and ANR. <b>Versus</b> R.M. SINGH, I.P.S. and ANR.	MR.S DAS MR.C DEKA MSP DEKA MR.L DEKA MR.G C HAZARIKA	MR.A GANGULYR-1R-2 MR.A BORA(R-1)(R-2)

8	<a href="#">WP(C)/2466/2017</a>	AMIYA KR. DAS <b>Versus</b> THE VIJAYA BANK and 2 ORS.	MR.K R PATGIRI MRS.C DAS MR.C DAS MS.U CHOUDHURY	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE
9	<a href="#">WP(C)/6503/2017</a>	PRADIP RAJBONGSHI @ PRADIP CH. RAJBONSHI <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS.B MAHANTA MR.P K SARMA MS.B BHUYAN	GA, ASSAM
10	<a href="#">WP(C)/7194/2017</a>	BHARAT CH. BARUAH <b>Versus</b> THE STATE OF ASSAM and 5 ORS	MRS A BUJARBARUAH MS.A BARUAH	SC, BTC SC, HEALTH
<b>WITH</b>				
11	<a href="#">WP(C)/703/2018</a>	JUNAS DAIMARI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. A BUJARBARUAH MS. D. BUJARBARUAH MS. R BORGHAIN	SC, BTC SC, HEALTH
12	<a href="#">WP(C)/7452/2017</a>	MUNINDRA DEKA and ANR. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.B J GHOSH MR.I ALAM MR.T SK	MR.C BARUAH GA, ASSAM SC, APSC MD. R ALI M KATAKY MR. K KONWAR MR. A M KHAN
13	<a href="#">WP(C)/138/2018</a>	GANDUR KACHHAP <b>Versus</b> CANARA BANK	MR. P D NAIR MR G ALAM MR. H ROHMAN MR. H ROHMAN MR. A K SINHA	MR. K GOGOI MR. A R TAHBILDAR
14	<a href="#">WP(C)/4038/2018</a>	EX-CT/GD NO. 031520548 NILAM CHAND DAIMARI <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS C MEDHI MR. S NATH MR R DHAR MR. A BHATTACHARYA	MRS. R DEVI ASSTT.S.G.I.
15	<a href="#">WP(C)/4648/2018</a> FIXED	DEBOKANTA DAS <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MR. K R PATGIRI MS. C DAS MS T WAPANGLA MR. R DEKA	ASSTT.S.G.I. MS. R DEVI (SC, CGC)
<b>WITH</b>				
16	<a href="#">WP(C)/1479/2018</a>	DEBOKANTA DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. K R PATGIRI MS C DAS	MR. C K S BARUAH, CGC. ASSTT.S.G.I.
17	<a href="#">WP(C)/4703/2018</a>	SURJAJIT SAIKIA AND 40 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M K CHOUDHURY (R-1,- -10,13,14, 16,18,22,24- 28,30,32,33,35,39,41) MR. A K PURKAYASTHA MR. A BARKATAKI (R-1,7-10,13,14, 16,18,22,24-28,30,32,33,35,39,41) MR N N UPADHYAYA MR P BHARDWAJ (R-1,7-10,13,14, 16,18,22,24-28,30,32,33,35,39,41) MR. M SARMA (R-1,7-10,13,14, 16,18,22,24-28,30,32,33,35,39,41) MR. S SHARMA	SC, HIGHER EDU MR H GUPTA (CGC, R6) SC, U G C ASSTT.S.G.I.
<b>WITH</b>				
18	<a href="#">WP(C)/7088/2015</a>	UPEN KUMAR SAHA and ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	SC, HIGHER EDUCATIONR1 and3 SC, FINANCE(R2) SC, U G C(R4)
<b>WITH</b>				
19	<a href="#">WP(C)/7225/2015</a>	MRS. TULIKA DAS and ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN MR.A BARKAKATI	SC, U G CR-4 SC, HIGHER EDUCATION(R- 1&3) SC, FINANCE(R-2)
20	<a href="#">WP(C)/5619/2018</a>	SULAIMAN ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR S M ABDULLAH P MR D SAIKIA MR. MD S HOQUE MS. A BORUAH MR. M DEKA MD R ISLAM	SC, HEALTH
<b>WITH</b>				
	<a href="#">I.A.(Civil)/3714/2019</a> in WP(C)/5619/2018	SULAIMAN ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR S M ABDULLAH P	GA, ASSAM

21	<a href="#">WP(C)/5948/2018</a>	MAHALLE MANOJ JANARDAN <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. D BARUA MR M H AHMED MRS. B CHAKRABORTY I AMIN MS. K BORKATAKI	ASSTT.S.G.I.
22	<a href="#">WP(C)/8797/2018</a>	SIMANTA PRADIP BORA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K KALITA MR. S CHOWDHURY MR B CHOUDHURY MS T DEURI MR E SHITIRI MR. C BASUMATARY	GA, ASSAM
<b>ADMISSION</b>				
23	<a href="#">WP(C)/4893/2021</a> FIXED	DEVNARAYAN GUPTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A M KHAN	GA, ASSAM SC, REVENUE SC, FINANCE
<b>WITH</b>				
24	<a href="#">WP(C)/4824/2021</a>	KALABATI DEVI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A M KHAN	GA, ASSAM SC, REVENUE SC, FINANCE
<b>WITH</b>				
25	<a href="#">WP(C)/4882/2021</a>	DIBYAWATI BORUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A M KHAN	GA, ASSAM SC, REVENUE SC, FINANCE
26	<a href="#">WP(C)/598/2023</a> FIXED	MOHIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M H AHMED MS N SULTANA I AMIN	MR. S CHAUHAN (R5, R6) GA, ASSAM MR. A R SHOME (R5, R6) MR. A SARMA (r-5,6) MR. K KALITA (r-5,6) MR. P MAZUMDER (R5, R6) MR N ALAM (R5, R6) MR. LENTSO (r-5,6) SC, REVENUE
<b>WITH</b>				
	<a href="#">I.A.(Civil)/2127/2023</a> in WP(C)/598/2023	THE KHARUPETIA MUNICIPAL BOARD AND ANR. <b>Versus</b> MOHIBUR RAHMAN AND 4 ORS.	MR A SARMA	GA, ASSAM MS N SULTANA SC, REVENUE
27	<a href="#">WP(C)/1001/2024</a> FIXED, BY SLIP	MD. MUSTAFA AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. D GOGOI MR ARINDAM BARUAH	MR. N J GOGOI(SC, ASAMB) SC. AGRICULTURE SC, AGRICULTURE MARKETING BOARD.
<b>HEARING</b>				
28	<a href="#">WP(C)/554/2023</a> FIXED	HAREN DEKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA MR. S K ZAMAN MR. K KALITA	GA, ASSAM, MR.S.S.ROY (R-1) MR H K DAS, SC, GHC (R- 2,3) SC, GHC
29	<a href="#">WP(C)/3015/2023</a> FIXED	SAYADA MORJINA KHATUN <b>Versus</b> INDIAN OIL CORPORATION LTD AND 8 ORS	MR. N J KHATANAR P BORAH	GA, ASSAM SC, I O C SC, FOREST
30	<a href="#">WP(C)/6703/2023</a> FIXED AT 2:00 P.M., BY SLIP	MD BASHARATUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY TANZIM L. CHOUDHURY	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
5)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
6)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
7)	MR S C PANDIT	23-01-2025	To	30-01-2025
8)	MR. B K DAS	05-02-2025	To	28-02-2025
9)	MS. P DAS	05-02-2025	To	28-02-2025
10)	MR. R A CHOUDHURY	27-01-2025	To	31-01-2025
11)	MD. I HUSSAIN	27-01-2025	To	03-02-2025
12)	MR A B DEY	27-01-2025	To	04-02-2025
13)	MR S K KEJRIWAL	30-01-2025	To	05-02-2025
14)	MS S KEJRIWAL	30-01-2025	To	05-02-2025
15)	MR R ISLAM	27-01-2025	To	04-02-2025
16)	MR. V K CHOPRA	30-01-2025	To	06-02-2025
17)	MR. R P SINGH	29-01-2025	To	18-02-2025
18)	MR K K MAHANTA (Sr. Advocate)	29-01-2025	To	31-01-2025
19)	MR. K M MAHANTA	29-01-2025	To	31-01-2025
20)	MR. S J SARMAH	28-01-2025	To	30-01-2025
21)	MR. J P SHARMA	30-01-2025	To	05-02-2025
22)	MR. A BHATTACHARYA	30-01-2025	To	30-01-2025





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Thursday,30th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 24**

**[THIS BENCH WILL SIT AFTER RISING  
OF THE DIVISION BENCH-I, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
1	<a href="#">Bail Appln./3455/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	FILTER KALITA <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
2	<a href="#">Bail Appln./3941/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	CHECHHAM HEFAJUDDIN <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
3	<a href="#">Bail Appln./4037/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	SHOAIB AKHTAR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
4	<a href="#">Bail Appln./4088/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	LENMINTHANG KIPGEN AND 2 ORS <b>Versus</b> THE UNION OF INDIA	MR. C K NATH MR. S MUNIR	SC, DRI
5	<a href="#">Bail Appln./294/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	KABIR AHMED AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR B PRASAD MR K K KALITA MR. A AHMED MR. M A CHOUDHURY MS. G DEKA MR P J BORAH U U KHAN MR A AHMED	PP, ASSAM
6	<a href="#">Bail Appln./1347/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	TAFAJUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A S TAPADER MR M RAHMAN MR M RAHMAN	PP, ASSAM
7	<a href="#">Bail Appln./1700/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	BHOLA SEKH AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
8	<a href="#">Bail Appln./1831/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	RAHENA BEGOM <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
9	<a href="#">Bail Appln./1884/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	BINESH KUMAR ROY <b>Versus</b> UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
10	<a href="#">Bail Appln./2107/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	GULFAM ALI <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
11	<a href="#">Bail Appln./2147/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	JAVED AHMED LONE <b>Versus</b> THE UNION OF INDIA	MRS J DUTTA MR. A K AHMED MD A ISLAM	SC, NCB

12	<a href="#">Bail Appln./2363/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	SAGAR MALAKAR @ SAGOR MALAKAR <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
13	<a href="#">Bail Appln./2373/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	AJIT NATH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
14	<a href="#">Bail Appln./2437/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	RATAN DAS <b>Versus</b> THE UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL	SC, NCB
15	<a href="#">Bail Appln./2448/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	USMAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
16	<a href="#">Bail Appln./2478/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	RANG BENJAMIN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
17	<a href="#">Bail Appln./2567/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	DINBANDHU KUMAR <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	
18	<a href="#">Bail Appln./2631/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	JAKIR HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. R A CHOUDHURY MR. R A MAZUMDER MR. H ISLAM	PP, ASSAM
19	<a href="#">Bail Appln./2664/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	SHAHINUB ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
20	<a href="#">Bail Appln./2834/2024</a> FIXED	MONIRUDDIN MONDAL AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM SR. GA, ASSAM
21	<a href="#">Bail Appln./2916/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	MD IRFAN KHAN <b>Versus</b> THE UNION OF INDIA	MR. B BARMAN MS H B BARMAN MS D DUTTA	SC, NCB
22	<a href="#">Bail Appln./3021/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	ICHUB ALI <b>Versus</b> THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE L TUBIN L P BORAH	PP, ASSAM
23	<a href="#">Bail Appln./3140/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	NEIHING DOUNGEL <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
24	<a href="#">Bail Appln./3266/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	GOLAP KHAN <b>Versus</b> THE STATE OF ASSAM	MR N AHMED MD A RAHMAN MS. A KHATUN MR. M M ZAMAN M RAHMAN	PP, ASSAM

**ORDERS**

25	<a href="#">WP(C)/659/2024</a> CAVT. NO.14162/023,	BHUMA RANI BARGAYARY <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MS B BHUYAN MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM SC, APSC MR. J I BORBHUIYA SC, BTC FOR CAVEATOR
26	<b>WITH</b> <a href="#">WP(C)/5568/2022</a>	BHUMA RANI BARGAYARY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR. A B T HAQUE MRS. M BURHAGOHAIN SMTI H DEVI

**WITH**  
[I.A.\(Civil\)/3294/2023](#)  
in WP(C)/5568/2022

GOUTAM GOGOI  
**Versus**  
BHUMA RANI BARGAYARY AND 8 ORS. E

MR J I BARBHUIYA  
MR A HOSSAIN

GA, ASSAM  
SC, BTC

**HEARING**

27 [WP\(C\)/5049/2022](#)  
CAVT. NO.08292/022,  
PART-HEARD, WP(C)  
912/2011(D/O)

UMESH CH. DAS AND ANR.  
**Versus**  
THE STATE OF ASSAM AND 4 ORS.

MR. M K CHOUDHURY

DR G J SHARMA  
MR. N DEKA (R-5)  
MR. A CHAMUAH (R-4)  
MR. M GOGOI (R-5)  
MR S HUSSAIN (R-5)  
MR. S BORUA, SC, PCB,  
ASSAM  
SC, FOREST  
FOR CAVEATOR

28 [WP\(C\)/4107/2024](#)  
PART-HEARD, FIXED

SAMSUL HOQUE TALUKDAR  
**Versus**  
THE STATE OF ASSAM AND 4 ORS

MR. K N CHOUDHURY  
G UDDIN  
P ADHIKARI  
MR A K AZAD

GA, ASSAM  
SC, REVENUE

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12)	MR A B DEY	27-01-2025	To	04-02-2025
13)	MR S K KEJRIWAL	30-01-2025	To	05-02-2025
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17)	MR. R P SINGH	29-01-2025	To	18-02-2025
18)	MR K K MAHANTA (Sr. Advocate)	29-01-2025	To	31-01-2025
19)	MR. K M MAHANTA	29-01-2025	To	31-01-2025
20)	MR. S J SARMAH	28-01-2025	To	30-01-2025
21)	MR. J P SHARMA	30-01-2025	To	05-02-2025
22)	MR. A BHATTACHARYA	30-01-2025	To	30-01-2025